



Government of Jammu and Kashmir  
Forest, Ecology and Environment Department  
Civil Secretariat, Jammu/Srinagar.



Consultant (Judicial),  
Hon'ble National Green Tribunal,  
Principal Bench, New Delhi.

No.FST-Lit/125/2024(7485167)

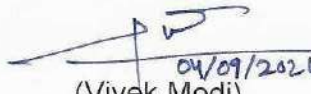
Dated.04-09-2024

**Subject: OA No.41/2024 titled Nadeem Ahmad Dar V/s Union Territory of J&K & Ors.**

Sir,

With reference to the subject captioned above, I am directed to enclose herewith reply/response on behalf of the UT of Jammu & Kashmir in compliance to the directions passed by the Hon'ble National Green Tribunal in its Order dated 09.05.2024, with the request that the same may kindly be taken on record and placed before the Hon'ble NGT for its kind consideration.

Yours faithfully,

  
04/09/2024  
(Vivek Modi)  
**Special Secretary (Technical)**

**Encls:As above.**

**Copy (with enclosures) to the:-**

Shri G.M. Kawoosa, Additional Standing Counsel for Government of UT J&K in Hon'ble National Green Tribunal-Principal Bench, New Delhi, for information and necessary action.

**In the Hon'ble National Green Tribunal-Principal Bench, New Delhi**

O.A. No. 41/2024

**In the case of:**

Nadeem Ahmad Dar

Vs.

Union Territory of J&K and others

**In the matter of:** Response on behalf of Government of Jammu & Kashmir in compliance with the order 09.05.2024 passed by this Hon'ble Tribunal in the afore-cited matter.

**May it please Your Lordships,**

The answering respondent most humbly submits as under: -

1. That the subject-matter, as projected in the present application, revolves around protection of wetlands of Pampore, Jammu & Kashmir along with the remediation and rejuvenation of the damage already caused.
2. That the application came to be listed on 06.03.2024 and this Hon'ble Tribunal was pleased to pass an order on the aforesaid date, operative part whereof reads as under: -

*“...The allegations made in letter petition, in our view, give rise to a substantial question relating to environment arising due to implementation of Scheduled Enactments under NGT Act, 2010 but before taking any further action in the matter, we find it appropriate to obtain a factual report for which we constitute a Joint Committee comprising J&K PCC, District Magistrate, Pulwama and State Wetland Authority. The aforesaid Committee shall visit the site, collect relevant information and submit factual report within two months.*”

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***District Magistrate, Pulwama shall be the nodal agency for coordination and compliance...***

3. That in compliance with the aforesaid direction of this Hon'ble Tribunal, the Joint Committee inspected all the wetlands of Pampore to ascertain their factual position and thereafter submitted its report before this Hon'ble Tribunal, concluding therein as under: -

***"...Out of four wetlands, wetland namely, Freshkooori which is located within Pampore Town is polluted in respect of the water quality and Solid Waste Management. Municipal Committee, Pampore should take all corrective measures to tackle Solid Waste generated from the town as per Solid Waste (Management & Handling) Rules, 2016. In other three wetlands, the overall condition with respect to water quality and Solid Waste Management is comparatively good but requires the intervention of Rural Development Department and Wildlife Protection Department for solid waste management under MSW Rules, 2016..."***

4. That the Joint Committee, in its report, had made the recommended following remedial measures to be taken to safeguard these natural assets: -

- (i) Collection, segregation, transportation, disposal and treatment of municipal solid wastes generated from the areas must be in accordance with the provisions of the Solid Waste Management Rules, 2016 by Rural Development Department through Assistant Commissioner Development and Block Development Officers concerned.
- (ii) For treatment of liquid waste generated from the area near Freshkooori wetland, there is immediate need to install sewage treatment plant of desired capacity.

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- (iii) Fencing the boundary of wetlands must be undertaken on priority basis to avoid encroachments and illegal dumping of solid waste.
- (iv) The wetlands must be strictly monitored by Wildlife Protection Department.
- (v) Wildlife Protection Department should evolve a proper mechanism of continuous watch and ward of wetlands within their jurisdiction.
- (vi) Demarcation of wetland using latest technology, proper enforcement of law and stringent punishment for violators will help conservation of wetlands.
- (vii) Dumping of solid wastes or discharge of untreated wastes and effluent of industrial waste and any human supplement should strictly be prohibited in wetlands or its zone of influence.
- (viii) Adoption of sustainable land use practice will minimize the impact of human activities on wetlands. This can include use of environmental friendly farming method reducing the use of pesticides and fertilizers and minimizing the disturbance of wetlands.  
In order to improve the health of wetland ecosystem, there is need to regulate the flow of water in to and out of wetland through timely cleaning and maintaining the inlet/outlet.
- (x) There is need to organize awareness programmes about importance of wetlands and their role in maintaining the ecological balance.

5. That subsequently, the matter was listed before this Hon'ble Tribunal on 09.05.2024 and this Hon'ble Tribunal was pleased to pass the following direction on the aforesaid date: -

***"1. Report of the Joint Committee has been filed  
vide email date 08.05.2024.***

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*2. In view of the observations made in the report, we also consider it appropriate to have response of (1) Union Territory of Jammu and Kashmir through Chief Secretary, Government of Jammu and Kashmir, (2) State Wetland Authority, (3) District Magistrate, Pulwama, (4) EO, Municipal Committee Pampore, (5) Chief Warden, Wild Life Department, J&K and (6) J&KPCC who stand impleaded as respondents no. 1 to 6. The Registry is directed to prepare and attach memo of parties to the application and issue notices to respondents No. 1 to 6 requiring them to file their reply / response within two months at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.*

*3. List on 06.09.2024 for further consideration."*

6. That in order to review the status of wetlands and requisite steps required for their protection, to be taken by the concerned departments/agencies, including Housing and Urban Development Department, Department of Rural Development and Panchayati Raj, J&K Pollution Control Committee and District Magistrate, Pulwama, a couple of meetings were convened under the chairmanship of Financial Commissioner (Additional Chief Secretary), Forest, Ecology & Environment Department on 14.05.2024 and 21.08.2024. Accordingly, the District Magistrate, Pulwama was instructed to convene a meeting of all stakeholder departments/authorities concerned, for the protection and rejuvenation of the wetlands, followed by taking an appropriate action within ambit of available resources as also furnishing details of actions proposed to be taken by various departments within their current plans and thereafter submit a consolidated Action Taken Report, to the J&K Pollution Control Committee.

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7. That in the aforesaid meetings, Commissioner Secretary to the Government, Housing & Urban Development Department, Government of Union Territory of Jammu and Kashmir informed as under: -
- (i) Door to door collection is strictly being followed by Municipal Committee, Pampore.
  - (ii) The solid waste management plant at Pampore, which is currently under execution is expected to be completed by March 2025.
  - (iii) Legacy waste of about 40 MT lying on the bank/shore of Freshkooori wetland has been lifted and processed and land reclaimed thereof is proposed to be beautified by way of development of a park.
  - (iv) Sewage Treatment Plant (STP) has been proposed for Pampore town having capacity of 2.2 MLD, for which DPR has been prepared.
8. That the Administrative Secretary, Department of Rural Development and Panchayati Raj, in the aforesaid meetings, informed as under: -
- (i) Department is already conducting the door to door collection of the solid waste in all the rural areas of Pampore twice a week and IEC activities are also being conducted for awareness among the locals.
  - (ii) Department is preparing DPRs for the installation of 4 waste treatment plants in the rural areas around these 3 wetlands. On this, the Administrative Secretary was requested to intensify the IEC activities and cleanliness drives around these rural wetlands from the locals and school children.

Record Notes of the aforesaid meetings are enclosed as **Annexure-I and Annexure-II.**

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9. That, in addition to what has been stated above, it is stated that out of these four wetlands in and around the Pampore Town of District Pulwama, Freshkooori Wetland falls within the jurisdiction of Municipal Committee, Pampore whereas the remaining three wetlands namely, Chhatlam, Munibagh and Krentchoo fall in the rural areas outside the jurisdiction of the Municipal Committee, Pampore. A brief description and profile of wetlands, as received from the J&K Pollution Control Committee, is as under: -

**Freshkooori Wetland:**

Freshkooori wetland is situated very close to the Pampore town of District Pulwama. It is spread over an area of 305 kanals and 14 Marlas and lies between  $34^{\circ}1.022'N74^{\circ}55.274'E$  and  $34^{\circ}0.592'N74^{\circ}55.319'E$ . This wetland is being maintained by the J&K Govt. Wildlife Protection Department and falls in the jurisdiction of Municipal Committee, Pampore, District Pulwama. This Wetland receives a large congregation of waterfowl during winters. The most dominant waterfowl families in Freshkooori Wetland are antedate followed by Ardeidae and Ralidae.

**Chatlam Wetland:**

Chatlam Wetland is situated on the eastern bank of River Jhelum and is located nearly about 11 kms from Srinagar city. The wetland is situated in Panchayat Konibal, Block Pampore of District Pulwama. The area of the Wetland is 852 kanals and 12 marlas and lies between  $34.02^{\circ}N$  and  $74.93^{\circ}E$  with an average elevation of 1,574 meters. The wetland is more or less Oval shaped and popularly known as BODSAR. It is largely spring fed and enjoys a sub-mediterranean climate. Its catchment area comprises of 12 villages having a population of about 33000 using it for fishing, irrigation and domestic purposes. This wetland has been taken up by the J&K Govt.

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Wildlife Protection Department after 2014 devastating floods and since then being maintained by the same department. The wildlife protection department have also kept watch and ward at the site.

**Munibugh Wetland:**

Munibugh Wetland situated near Pampore town of District Pulwama lies between  $34^{\circ} 0.111'N$   $74^{\circ} 55.812'E$  &  $33^{\circ} 59.897'N$   $74^{\circ} 55.595'E$  at an altitude of 1588 mtrs. The wetland falls in the Panchayat Kranchoo, Block Pampore, District Pulwama has an area of 106 Kanals and 19 marlas. The wetland has been taken over by the J&K Wildlife Protection Department after devastating 2014 floods and since then the same is being maintained by the Wildlife Protection Department. This wetland is of great ecological and socio-economic importance as it harbours a diverse collection of waterfowl and is providing a good habitat for birds with abundant food, safe place for roosting, nesting and breeding. A total of 85 species of birds belonging to 25 families including 15 species of migratory waterfowl have so far been recorded in the Manibugh.

- a) No Solid Waste was found in and around the Wetland.
- b) The quality of the water of this wetland is comparatively better than the quality of water of Freshkooori Wetland.

  
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**Kranchoo Wetland**

Krentchoo (Kranchoo) Wetland lies about 17 kms east of Srinagar on Srinagar-Jammu National Highway in District Pulwama. The area of the wetland is 128 kanals and 19 marlas. It is fed by its immediate watershed (Karevas), but largely, it is spring fed and falls under the panchayat Kranchoo, Block Pampore of District Pulwama. It has been named after Kranchoo village situated near it. The wetland

having 96% waterlogged area and is free from any encroachment. The Kranchoo Wetland is an important wetland for both resident and migratory waterfowl. Apart from the local residents birds, the wetland provides ample and conducive habitat for breeding of Mallards. This wetland has also been taken over by the J&K Wildlife Protection Department after 2014, devastating floods and since then this wetland is also maintained by the Wildlife Protection Department. The Wildlife Protection Department has also kept proper watch and ward of the site.

10. That it is apposite to state that the Deputy Commissioner, Pulwama has also submitted a detailed Action Taken Report in the matter vide his communication No. DCP/Legal/24/162-66 dated 27.08.2024, a copy whereof is enclosed herewith as **Annexure-III**, which is reproduced herein below: -

- a) The measures aimed at solid waste management from door to door collection, segregation at source, clearance of legacy waste and liquid waste management by way of grey water management and IEC activities for engaging the local communities have been intensified.
- b) Legacy waste of more than 40 MT lying on the bank of Freshkooori wetland have been lifted and processed at Tral under the ongoing biomining contract.
- c) Municipal Committee, Pampore has distributed 2000 dustbins in the Pampore town in the households residing in and around Freshkooori wetland. 100 % D2D collection and 70% segregation at the source have been achieved in all the wards of Pampore towns including the Freshkooori wetland.
- d) 5 heavy drains pose a great challenge to the Municipal Committee, Pampore and other departments as well due to the flow of garbage and mud in these drains,

  
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which ultimately approaches to this wetland and is causing adverse impact in the environment for which following action plan has been devised.

- i. Installation of Trash guard for restricting the flow of solid waste into the wetland and its removal thereafter for its treatment and disposal.
- ii. Installation of Sewerage Treatment Plant to check the hazard effect of Sewerage.
- iii. Establishment of decentralized SWM project on scientific lines has been approved at the cost of Rs. 321.55 lacs at Galander, Pampore with waste management centers of the 12 TPD capacity (3 plants of 4 TPD each) which is expected to be completed and functional by March 2025. For wetland Chhatlam, the liquid waste is being managed at household level by construction of individual and Community soakage pits.
- iv. As an alternative solution, the department proposes construction of sedimentation tanks at main points, which will help in filtration of grey water and would prevent Chhatlam wetland from accumulation of sediment / other waste.

11. That it is respectfully stated that Regional Wildlife Warden, Kashmir, Executive Officer, Municipal Committee, Pulwama, Assistant Commissioner Development, Pulwama, Assistant Commissioner Panchayat, Pulwama and J&K Pollution Control Committee have submitted following Action Taken Report in the matter: -

**Wildlife Protection Department:**

These 04 wetlands of Pampore falls under the jurisdiction of Wildlife Warden, Central Division, J&K Wildlife Protection Department. The said division has formulated an

  
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Integrated Management Action Plan, IMAP (2022-2027) for eight Wetland Conservation Reserves under its jurisdiction, including these four wetlands. The Management and planning framework laid out in IMAP aims at striking a balance between wetlands eco-system conservation for ensuring ecological integrity of these wetlands and livelihood security of local communities. The works executed by Wild Life Warden Wetland Division Kashmir during the last 05 years (2019-2024) including the detail of works to be undertaken under CAMPA during the current financial year 2024-2025 in Pampore Wetlands is given below in the tabulated form :

(I) Detail of works undertaken under CAMPA from the last five (5) years (2019-2024) in Pampore wetlands:-

Year	Name of the wetland	Name of the work	Physical	Financial (in Rs.)
19-20	Chattalum WLCR	Boat ways/ Nalla kashi by way of clearance of surface area	500 Cum	1,00,000
		De-weeding	500 Cum	1,00,000
		Removal of floating Garden	500 Cum	1,00,000
		Supplementary feed for Birds during lean/ freezing period.	55 Qtls.	1,00,000
		Chain-link fencing	0.5 Km	25,57,574
	Kranchoo WLCR	De-weeding	250 Cum	50,000
	Freshkooori WLCR	Boat ways/ Nalla kashi by way of clearance of surface area	500 Cum	1,00,000
		De-weeding	500 Cum	1,00,000
		Removal of floating Garden	250 Cum	50,000
		Collection of Solid Waste Management	96 days	30,000
Supplementary feed for Birds during lean/ freezing period.		6 Qtls.	10,000	
Munibugh WLCR	De-weeding	250 Cum	50000	
20-21	Chattalum WLCR	Management of Solid and other wastes	322 Dyas	1,00,000
	Kranchoo WLCR	Management of Solid and other wastes	161 Days	50,000
	Freshkooori WLCR	Management of Solid and other wastes	161 Days	50,000
	Chattalum WLCR	Creation of boat ways by way of clearance of vegetation/ cutting	750 Cum	1,50,000

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21-22		and removal of peat lands		
		Clearance and removal of floating vegetation	750 Cum	1,50,000
		Collection and removal of Solid Waste	321 days	99,990
		Procurement of Wooden / fiber glass boats	Sankari of old wooden boats	2,50,000
	Kranchoo WLCR	Creation of boat ways by way of clearance of vegetation/ cutting and removal of peat lands	998.60Cum	1,99,721
		Clearance and removal of floating vegetation	1498.21 Cum	2,99,642
		Making of clear water pools for migratory birds by way of clearance of vegetation and de-silting.	1248.24 Cum	2,49,649
	Fresh koori WLCR	Creation of boat ways by way of clearance of vegetation/ cutting and removal of peat lands	998.60 Cum	1,99,721
		Clearance and removal of floating vegetation	1498.21 Cum	2,99,642
		Making of clear water pools for migratory birds by way of clearance of vegetation and de-silting.	1248.24 Cum	2,49,649
22-23	Chattalum WLCR	Collection of Solid Waste	20 Drives	1,00,000
		Creation of boat ways by way of clearance of vegetation/ cutting and removal of peat lands	770 Cum	1,54,000
		Clearance and removal of floating vegetation	740 Cum	1,48,000
		Making of clear water pools for migratory birds by way of clearance of vegetation and de-silting.	420 Cum	84,000
		Survey investigation and other biodiversity studies	exogenic survey for ICESA	50,000
		Models & Digital signages/ Hoardings	Hoardings	50,000
	Kranchoo WLCR	Collection of Solid Waste	15 Drives	74,000
		Making of clear water pools for migratory birds by way of clearance of vegetation and de-silting.	1140Cum	77,000
		Survey investigation and other biodiversity studies	exogenic survey	50,000
		Models & Digital signages	Hoardings	50,000
	Munibugh WLCR	Collection of Solid Waste	10 Drives	50,000
		Survey investigation and other biodiversity studies	exogenic survey	25,000
		Models & Digital signages/ Hoardings	Hoardings	50,000
	Fresh koori WLCR	Fencing Chain Link	0.46Km	18,04,000
Collection of Solid Waste		10 Drives	49,000	

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		Creation of boat ways by way of clearance of vegetation/ cutting and removal of peat lands	420 Cum	84,000
		Making of clear water pools for migratory birds by way of clearance of vegetation and de-silting.	415	83,000
		Survey investigation and other biodiversity studies	exogenic survey	70,000
		Models & Digital signages	Hoardings	49,000
23-24	Chattalum WLCR	Barbed wire fencing using angle iron posts in CC block		2,49,000
		Clearance and removal of floating vegetation	855 Cums	1,71,000
		Collection and removal of Solid Waste	35 Drives	1,75,000
		Control of diffused Pollution through Wetland Technology (Artificial Wetlands)	01 No	2,90,000
		B.O. Office / Residence	construction of BO office at Chattalum WLR	4,74,000
	Kranchoo WLCR	Clearance and removal of floating vegetation	2705 Cum	5,41,000
		Collection and removal of Solid Waste	20 C. Drives	1,00,000
	Freshkooori WLCR	Clearance and removal of floating vegetation	710 Cums	1,42,000
		Control of diffused Pollution through Wetland Technology (Artificial Wetlands)	01 No.	2,39,000
	Munibugh WLCR	Installation of Aquatic Boundary Pillers	10 Pillars	1,96,000
		Rasing of new embankment/ bund at Munibugh	1333 Cums	4,00,000
		Collection and removal of Solid Waste	20 C. Drives	1,00,000
			<b>Total</b>	

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**(II) Detail of works to be undertaken under CAMPA during current Financial Year 2024-25 in Pampore wetlands: -**

S. No	Name of the Wetland	Description of the work	Physical	Financial
1.	Chattalum WLR	Chain-link fencing	1071.4286	15.00
		setting up of permanent and temporary antipoaching camps and providing them with necessary equipment's, gears, transportation, providing of incentives to informers, engagement of daily waged labours to augment permanent	L.S	0.50

		staff in order to tackle the dearth of staff, POL, ration, heating and cooking facilities.		
		Clearance and removal of floating vegetation /Pools	4000 Aq. Mtrs	2.00
		Hiring of Machinery and labours for the collection and removal of solid waste in and around the wetland	643 Man Days	2.00
		Construction of Bird Watching Nature Trail along with surfacing and beautification within wetland	LS	4.00
		Completion of B.O. Office, construction of boundary wall and maintenance of the approach path, lawn, installation of the gate and other allied items	L.S	8.00
2.	Kranchoo WLCR	Clearance and removal of floating vegetation	5000 Sq. Mtrs	10.00
3.	Freshkooori WLCR	Clearance and removal of floating vegetation	1250 Sq. Mtrs	2.50
4.	Munibugh WLCR	Clearance and removal of floating vegetation	2000 Sq. Mtrs	4.00
		<b>Total</b>		<b>48.00</b>

Apart from the above, Wildlife Warden Division Kashmir has also conducted cleanliness drives, which were intensified from 23-07-2024 at Freshkooori and Chhatlam Wetlands Conservation Reserves and 145 quintals of solid waste was lifted from these wetlands. The departmental boats are being used for collection of solid waste in the form of bottles / polythene bags and other light waste materials along chain link fencing and barbed wire.

**Municipal Committee, Pulwama:**

The Executive Officer, Municipal Committee Pampore has submitted his report vide letter No. MC/Pamp/2024-25/1160-71 dated 04-07-2024 and submitted that an Action Plan for establishment of Decentralized solid waste Management centres for all 40 Urban Local Bodies in Kashmir have been approved, which includes Municipal Committee, Pampore. In Pampore, the decentralized SWM project on modern scientific grounds has been approved at the cost of Rs.321.55 lacs at

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Galander, Pampore with waste management centres of the 12 TPD capacity (3 plants of 4TPD each). The work on the project is in progress and construction work is expected to be completed and functional by March 2025. The tenders for installation of proper signage with anti littering and other swachhta messages are being uploaded by Municipal Committee, Pampore as per the approved Action Plan on GeM portal and very soon in and around water bodies bins will be installed.

The Legacy waste more than 40 MT lying on the bank/shore of Freshkooori wetland have been lifted and processed at Tral under the ongoing Bio-mining contract. Land reclaimed is proposed to be beautified by way of development of view park. To prevent the open littering of waste and segregation at source by the household, MC Pampore has distributed 2000 dustbins in the town and to household residing in and around Freshkooori wetland.

100% door to door collection and more than 70% segregation at source has been achieved in all the wards of town including Freshkooori wetland.

The water body is cleaned once a week by hiring boats and local experts for removing and extracting weeds etc. from the said water body. However, a sewage treatment plant has been proposed for the Pampore town having capacity of 2.2 MLD with 6.6 kms pipelines having dimension of 200 meters to 450 meters with 3 pump stations, out of which one pump station will be installed in and around of Freshkooori wetland. This Sewage Treatment Plant (STP) has been sanctioned by the UEED. Besides, another FSTP of capacity 10 KLD has also been proposed by the UEED Kashmir for Pampore town which is in process.

  
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**Assistant Commissioner Development, Pulwama:**

Block Pampore, comprises of 17 Panchayat and 27 villages. That approximately 4890 kgs of Solid Waste is generated in the District and all the Bio-degradable waste is disposed through Community compost pits. 1900 individual compost pits are proposed under the SBM G II during the current Financial Year to tackle the excess waste. Non-biodegradable waste is transported to the Plastic Waste Management unit established for the said purpose. All the legacy waste dumped on the banks of Chhatlam and Kranchoo Wetlands has been removed through mass sanitation drives. Gram Sabhas have been conducted throughout the area to educate the residents of the area not to litter near the bank of water bodies. The Block Development Officers have been given the Magisterial powers to impose penalties on violators, which are being exercised in these areas to create deterrence against the violators.

**Assistant Commissioner, Panchayat, Pulwama:-**

All the three wetlands, namely, Chhatlam, Kranchoo and Munibagh, which are falling outside the jurisdiction of Municipal Committee Pampore fall in the rural areas, Block Pampore of District Pulwama.

Door to Door collection of the waste is done in all the panchayats of Block Pampore, since October 2022. But, after August 2023, 4 garbage collection vehicles, hand carts, dustbins and loudspeakers have been purchased for collection, transportation of the Solid Waste and sensitization/awareness of the local populace.

17 segregation sheds, 30 compost pits have been constructed for solid waste management in all the 17 panchayats of block Pampore. D2D collection of solid waste is made in all the panchayats of block Pampore.

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1300 individual soakage pits, 26 community soakage pits have been constructed in all the Panchayats of block Pampore to manage grey water at the household level.

The Chhatlam wetland located in the Panchayat Halqa Konibal is surrounded by Saffron fields from two sides and habitation comprising of about 500 households from other two sides. The legacy waste has been cleared from all the sites and liquid waste generated by the households is managed at the household level by individual soakage pits and community soakage pits. At some places, sedimentation tanks have also been proposed for helping in the filtration of grey water and prevent accumulation of solid waste at Chhatlam wetland.

The wetland Kranchoo/Munibagh falls in the Panchayat Halqa Kranchoo, there is no habitations around these wetlands and therefore, are free from dumps of legacy waste.

#### **J&K Pollution Control Committee:**

##### **Water Quality Analysis report of the wetlands of Pampore: -**

The JKPCC collected water samples from different spots of all the 04 wetlands of Pampore and conducted *Water Quality Testing* on 16-05-2024. The samples of water collected from these wetlands were analysed for 19 Physico-chemical parameters at *Water Quality Testing Laboratory* of J&K Pollution Control Committee, Srinagar. However, the microbiological analysis in terms of **Faecal Coliform** and **Total Coliform** was got conducted by the Lake Conservation and Management Authority Srinagar. In order to ascertain the overall water quality of the wetlands, water quality index of each wetland was determined by calculating the basic parameters like pH, BoD (mg/l), DO (mg/l to 0%) and Faecal Coliform (Cfu/100ml).

The water quality index has been calculated using the formula prescribed by National Sanitation Foundation (NSF)

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and the relative weights modified by the CPCB. The water quality index of these wetland is as under: -

- 1) **Chhatlam Wetland**: The average water quality index of this wetland is 51.25 i.e. Class B ranging from Medium to good.
- 2) **Krentchoo Wetland**: The average water quality index of this wetland is 52.0 i.e. Class B ranging from Medium to good.
- 3) **Munibugh Wetland**: The average water quality index of this wetland is 55.5 i.e. Class B ranging from Medium to good.
- 4) **Freshkooori Wetland**: The average water quality index of this wetland is 25.5 i.e. heavily polluted.

The wetland-wise water quality analysis report is enclosed as **Annexure-IV**.

**Recommendations of the J&K Pollution Control Committee: -**

1. Protective measures around these wetlands are required to prevent encroachment, illegal dumping of Solid Waste and unwarranted human / livestock interference.
2. For treatment of Liquid Waste generated from the area near Freshkooori Wetland, there is immediate need to install Sewerage Treatment Plant (STP) of desired capacity by the Municipal Committee, Pampore.
3. Demarcation of the wetlands using the latest technologies.
4. Municipal Committee, Pampore and Rural Development Department must ensure proper Segregation, Collection, transportation, disposal and treatment of Municipal Solid Waste in accordance with provisions of Solid Waste Management Rules, 2016 in their respective jurisdictions.
5. Dumping of Solid Waste or discharge of untreated waste and effluent of industrial waste should strictly be prohibited in wetlands or its zone of influence.

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6. Awareness Programmes about the importance of wetlands and their roles in maintaining the ecological balance through the students, NGOs and Masjid committees.

12. That based upon the Action Taken Reports of the above mentioned stakeholder departments, the status of waste management and actions proposed by the stakeholders departments, for efficient management of wastes on these wetlands, as summarized by the J&K Pollution Control Committee, is as under: -

**Solid Waste Management:**

- i) In Pampore, Decentralized SWM Project on modern scientific lines has been approved at the estimated cost of Rs, 321.55 lacs at Glander, having a capacity of 12 TPD (3 plants of TPD each) which is expected to be functional by March 2025.
- ii) The Legacy Waste of more than 40 MT lying on the bank of Freshkooori wetland has been lifted and processed at Tral under the ongoing bio-mining contract and land reclaimed is proposed to be beautified by way of development of view park. Besides, during the recent cleanliness drive at Freshkooori and Chhatlam wetlands Reseves, 145 Quintals of solid waste was lifted and collected through departmental boats for further disposal.
- iii) 100% D2D collection in all the Panchayats of District Pulwama of the waste is done and 70% of the segregation of waste at source in all the wards of the Pampore town including Freshkooori wetlands has been achieved.
- iv) 2000 dustbins distributed in Pampore town to the households residing in and around Freshkooori wetland.

Special Secretary (Tech)  
Forest, E&E Department  
J&K

- v) 17 segregation sheds and 30 compost pits have been constructed by the Department of Rural Development and Panchayati Raj for solid waste management in all the 17 Panchayats of Block Pampore.

**Liquid Waste Management:**

- i) Sewage Treatment Plant having capacity of 2.2 MLD with 6.6 Km pipeline having dimension of 200 meters to 450 meters with 3 pump stations will be installed in and around the Freshkooori wetland.
- ii) Another FSTP of capacity 10 KLD has also been proposed by the UEED Kashmir for Pampore Town which is in process.
- iii) 1300 individual soakage pits, 26 community soakage pits have been constructed in all the Panchayats of Block Pampore to manage grey water at the household level.
- iv) Besides, this as an alternative solution, the Department of Rural Development and Panchayati Raj has also proposed a construction of sedimentation tanks at main points which will help in filtration of grey water and also prevent accumulation of sediment / other waste in the Chhatlam wetland.

Special Secretary (Tech)  
Forest, E&E Department  
J&K

**Plastic Waste, Bio-degradable and Non-biodegradable Waste Management:**

The Bio-degradable waste is transported to the community compost pits and Plastic Waste stored at segregation shed and is being cleared on fortnightly basis and thereafter transported to nearby plastic waste management unit at Kakapora. Further, 1900 individual compost pits are proposed under the SBM G-II during the current Financial Year.

**Water quality index of the wetlands:**

The water quality index of these wetlands indicates that average index of water quality of 3 wetlands namely Chhatlam, Kranchoo and Munibagh is class B ranging from medium to good. Whileas, the average water quality index of the Freshkooori wetland is though not so better and is polluted.

**Improvement in Ecological balance and Bio-diversity:**

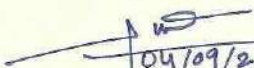
These wetlands harbour a diverse collection of waterfowl and providing a good habitat for the local residents and migratory birds. The Department of Wildlife Protection has been carrying out various management interventions in these wetlands especially delineation, demarcation, consolidation and habitat improvement works such as making of pools, navigation channels, deweeding which is not only adding beauty to the area, but also attracting migratory birds of diverse collection from rest part of the world and thereby improving ecology and environment of the area.

13. That, as is evident from the above-stated position, Government of Union Territory of Jammu and Kashmir has already taken various measures and is moving ahead towards the conservation of these wetlands within the available resources.

In the premises, it is, therefore, respectfully prayed that the aforesaid report may kindly be placed before the Hon'ble Tribunal, for its kind consideration.

Dated: 04.09.2024

Answering Respondent

  
04/09/2024  
(Vivek Modi)  
SPECIAL SECRETARY (Technical)  
Special Secretary (Tech)  
Forest, E&E Department  
J&K

**Record Note of the meeting held under the Chairmanship of Sh. Dheeraj Gupta, IAS, Financial Commissioner (Additional Chief Secretary), Forest, Ecology & Environment Department on 14.05.2024 at 11.00 am, to discuss all wetland matters, including the ATRs on the previous meetings of the Wetland Authority, Action Plan for the current year and the NGT matter O.A No.41/2024 titled Nadeem Ahmad Dar V/s Union Territory of Jammu & Kashmir.**

A meeting to discuss all wetland matters, including the ATRs on the previous meetings of the Wetland Authority, Action Plan for the current year and the NGT matter O.A No.41/2024 titled Nadeem Ahmad Dar V/s Union Territory of Jammu & Kashmir was held under the chairmanship of Sh. Dheeraj Gupta, IAS, Financial Commissioner (Additional Chief Secretary), Forest, Ecology & Environment Department on 14.05.2024 at 11.00 am in the Meeting Hall, 4<sup>th</sup> Floor, Civil Secretariat, Srinagar and Meeting Hall, 1<sup>st</sup> Floor, Civil Secretariat, Jammu (through virtual mode).

2. The following officers were present in the Meeting:

1. Principal Chief Conservator of Forests & HoFF, J&K.
2. PCCF (Wildlife)/Chief Wildlife Warden, J&K.
3. Chairman, Pollution Control Committee, J&K.
4. APCCF, Kashmir.
5. Director, Ecology, Environment & Remote Sensing, J&K.
6. Regional Wildlife Warden, Kashmir.
7. Member Secretary, Pollution Control Committee, J&K.
8. Director Finance, Forest, Ecology & Environment Department.
9. Director Planning, Forest, Ecology & Environment Department.
10. Additional Secretary to the Government (F.Q), Forest, Ecology & Environment Department.
11. Special Secretary (Technical), Forest, Ecology & Environment Department.

3. At the outset, Special Secretary (T), Forest, Ecology & Environment Department gave a brief about the order dated 06.03.2024 of the Hon'ble National Green Tribunal passed in O.A No.41/2024 titled Nadeem Ahmad Dar V/s Union Territory of J&K. It was informed by the Member Secretary, J&K Pollution Control Committee that District Magistrate, Pulwama has filed the response in terms of directions of the Hon'ble Tribunal.

A discussion was held on the report filed by the District Magistrate, Pulwama. It was directed that the instant report is not based on technical parameters and, therefore, the Chief Wildlife Warden, J&K and Member Secretary, JKPCC shall redraft the report taking into account all the aspects raised in the petition and submit the draft for appraisal of the chair. The draft report shall enlist all the problems/issues related to the wetlands, the actions to be taken for the amelioration of the identified issues, the authorities/departments responsible for taking action on the identified issues and the measures undertaken/being undertaken by the concerned authorities/departments for the improvement of the wetlands.

It was also directed that in all NGT matters pertaining to JKPCC, the reports/replies to be laid before the Hon'ble NGT shall, invariably, be signed by the Member Secretary, JKPCC only.

4. Taking stock of the management of the wetlands under the jurisdiction of the Department of Wildlife Protection, the chair directed that the Department of Wildlife shall, within a period of three months, provide a detailed list of all the wetlands situated inside the Protected Areas along with the corresponding agency/department having ownership and control over these wetlands.

5. Thereafter, a brief Power Point Presentation was presented by the Director, Department of Ecology, Environment & Remote Sensing, J&K regarding all wetland issues. The presentation began with the reference to notification of the J&K Wetlands Authority and the committees constituted thereof i.e., the Technical Committee, the Grievance Committee and the Working Groups. A brief discussion was held on the "wise use" of wetlands and the activities prohibited under the Rule (4) of the Wetland Rules, 2017.

6. During the review of the working of the Technical Committee (headed by the Director, DEERS) and the Grievance Committee (headed by the Chief Wildlife Warden), the chair was apprised that the Technical Committee has, so far, held eight meetings whereas the Grievance Committee has not held any meeting till date. The chair directed that the Chief Wildlife Warden, J&K and the Director, DEERS, J&K shall submit a brief note on the functioning of the Grievance Committee and the Technical Committee respectively since their constitution. It was further directed that these committees should immediately hold meetings as per the mandate assigned to them and shall meet regularly in future.

7. The chair then reviewed the functioning of the Wetlands Authority. It was apprised that the Wetlands Authority has, so far, held two meetings. The chair was apprised that per the decision taken in the first meeting of the Wetlands Authority, a list of 232 wetlands coming within the purview of the Wetland Rules, has been prepared and uploaded on the website of the DEERS. It was further apprised that the Technical committee is already working on the Brief Documents of the wetlands identified for notification in the first meeting of the Wetlands Authority and at present, two brief documents have already been submitted for notification to the authority and the Brief Documents of three more wetlands are in the final stage of completion. The chair directed that the Technical Committee shall finalize these three Brief Documents and shall submit the same to the Wetlands Authority by the 1st week of June so that they could be placed before the Authority in the next meeting which may be convened in the month of June.

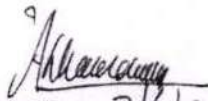
8. Reviewing the provisions of enforcement contained in the Wetland Rules, 2017, the chair held a brief discussion on Rule 7 (1)(g) which provides for the fixing of 'modalities for enforcement of regulation' of the Wetland Rules. It was suggested that a

general framework for fixing the modalities for enforcement of regulation may be prepared by the PCCF & HoFF, J&K, Chairman, JKPCC, Director, DEERS and the Chief Wildlife Warden, J&K the same may be placed on the agenda of the next meeting

of the Wetlands Authority so as to ensure that in absence of approved Brief Documents/notification of the identified wetlands under the Wetland Rules, a basic regulatory framework is put in place for enforcement of regulation. The same regulatory framework may be incorporated in the Brief Documents along with the specific enforcement provisions.

9. The chair directed that the five Ramsar sites of J&K must be showcased in terms of livelihood generation, tourism and protection by making suitable provision for funds under the CAPEX budget and also by way of convergence with the Tourism Department.

The meeting concluded with the thanks to the chair and it was reiterated that the decisions taken in the meeting must be complied diligently by all the concerned.

  
(Abid Khan) 3/6/2024

Under Secretary to the Government

No.FST-Lit/125/2024(7434682)

Dated: 03-06-2024

Copy to the:-

1. Principal Chief Conservator of Forests & HoFF, J&K.
2. PCCF (Wildlife)/Chief Wildlife Warden, J&K.
3. Chairman, Pollution Control Committee, J&K.
4. APCCF, Kashmir.
5. Director, Ecology, Environment & Remote Sensing, J&K.
6. Regional Wildlife Warden, Kashmir.
7. Member Secretary, Pollution Control Committee, J&K.
8. Director Finance, Forest, Ecology & Environment Department.
9. Director Planning, Forest, Ecology & Environment Department.
10. Additional Secretary to the Government (F.Q), Forest, Ecology & Environment Department.
11. Private Secretary to Financial Commissioner (ACS), Forest, Ecology & Environment Department.
12. PS to Special Secretary (T), Forest, Ecology & Environment Department.



Government of Jammu and Kashmir,  
Forest, Ecology & Environment Department  
Civil Secretariat, J&K

**Record Note of the meeting held under the Chairmanship of Sh. Dheeraj Gupta, IAS, Financial Commissioner (Additional Chief Secretary), Forest, Ecology & Environment Department on 21.08.2024 at 04.30 PM, to review the compliance of directions of the Hon'ble National Green Tribunal passed in O.A No.41/2024 titled Nadeem Ahmad Dar V/s Union Territory of J&K & Ors.**

A meeting to review the compliance of directions of the Hon'ble National Green Tribunal passed in O.A No.41/2024 titled Nadeem Ahmad Dar V/s Union Territory of J&K & Ors was held under the chairmanship of Sh. Dheeraj Gupta, IAS, Financial Commissioner (Additional Chief Secretary), Forest, Ecology & Environment Department on 21.08.2024 at 04.30 PM in the Meeting Hall, 4<sup>th</sup> Floor, Civil Secretariat, Srinagar and Meeting Hall, 1<sup>st</sup> Floor, Civil Secretariat, Jammu (through virtual mode).

2. The following officers were present in the Meeting:
1. Commissioner/Secretary to the Government, Housing & Urban Development Department.
  2. Chairman, Pollution Control Committee, J&K.
  3. Administrative Secretary, Department of Rural Development and Panchayati Raj.
  4. Secretary in the Forest, Ecology & Environment Department.
  5. District Magistrate, Pulwama.
  6. Member Secretary, Pollution Control Committee, J&K.
  7. Additional Secretary to the Government, Revenue Department.
  8. Additional Secretary (Legal), Forest, Ecology & Environment Department.
  9. Wildlife Warden Wetlands, Srinagar.
  10. Special Secretary (Tech.), Forest, Ecology & Environment Department.
  11. Executive Officer, Municipal Committee, Pampore.
  12. Assistant Legal Remembrancer, Forest, Ecology & Environment Department.

3. At the outset, the Member Secretary, JKPCCC gave a briefing on the context and issues involved in the O.A. 41/2024 which has been filed by one Mr. Nadeem Ahmed Dar regarding the alleged inaction on part of the authorities concerned with the protection and rejuvenation of the wetlands of Pampore in District Pulwama which was followed by a detailed PowerPoint presentation encompassing the contents of the Draft Compliance Report prepared by the JKPCCC to be filed before the HNGT before the next date of hearing i.e., 06.09.2024 including the orders of the HNGT, directions issued thereof, specific issued pertaining to the four wetlands of Pampore and the action taken by JKPCCC.

4. The Member Secretary apprised that the Hon'ble NGT, vide its order dated 06.03.2024, constituted a joint committee comprising J&K PCC, District Magistrate Pulwama and State Wetland Authority to visit the site, collect relevant information and submit factual report. The joint committee submitted its report before the HNGT on 08.05.2024, only a day before the date of next hearing i.e. 09.05.2024. As the report was

submitted quite late and was not based on technical parameters, therefore, the HNGT impleaded, *inter alia*, the UT of J&K through the Chief Secretary as respondent and sought further response on the report filed by the Joint Committee from (1) Union Territory of Jammu and Kashmir through Chief Secretary, Government of Jammu and Kashmir, (2) State Wetland Authority, (3) District Magistrate, Pulwama, (4) EO, Municipal Committee Pampore, (5) Chief Warden, Wild Life Department, J&K and (6) J&KPCC who stood impleaded as respondents No. 1 to 6. The chair expressed displeasure over the late filing of response and directed the concerned to be careful in future and ensure that the responses are filed well in time.

5. The chair further enquired from the Additional Secretary (Legal), Forest Ecology and Environment Department about the broad issues in the instant petition. He was briefed that the chief issues in the petition are related to the Solid and Liquid Waste Management around these wetlands, lack of protective measures to control human & livestock interference, poor quality of works related to protection of these wetlands which has allegedly resulted in the degradation of these wetlands.

6. The Member Secretary further apprised that out of the four wetlands of Pampore, one wetland (Freshkooori wetland) falls within the jurisdiction of the Municipal Committee, Pampore whereas, the other three Wetlands (viz., Chattlum, Manibugh and Kranchoo) fall in rural areas and are, therefore, under the jurisdiction of the Rural Development Department. Accordingly, the JKPCC has issued directions under the Solid Waste Management Rules, 2016, Plastic Waste Management Rules, 2016 and Jammu & Kashmir Non-Biodegradable Material (Management, Handling and Disposal) Act, 2007 to the concerned Executive Officer, MC Pampore and the concerned ACD, Pulwama to enforce performance of duties by the waste generators as prescribed under Rule 4 of the Solid Waste Management Rules, 2016 and to submit present status of discharge of untreated domestic sewage into these wetlands and also to submit Action Plan along with timelines for its diversion to a sewage treatment plant.

7. The chair, then enquired from the concerned District Magistrate, Pulwama as to why there is a persistent problem of solid and sewerage waste management in the aforementioned wetlands in the district. The DM, Pulwama apprised the chair that though the MC Pampore as well as the panchayat authorities in the rural areas are making all out efforts in ensuring that the door-to-door waste collection is fully achieved, yet there remain gaps especially with regard to throwing of garbage in open in certain areas for which awareness drives are being regularly organized by the RDD. The chair directed the Member Secretary and Chairman, JKPCC to immediately seek response/Action Taken Report from all the concerned authorities to whom directions have already been issued by the JKPCC under the applicable statutes. He further directed that the said response/ATRs from all the concerned authorities must be received by the JKPCC by or before 28.08.2024 and in case the response/ATR is not received within the stipulated time, the JKPCC shall proceed under the law and shall, accordingly, furnish revised Draft Report to the Administrative Department by 30.08.2024 so that the same is filed before the HNGT after appraisal of the authorities.

8. The chair also asked, the District Magistrate to convene a meeting of all the stakeholder departments/authorities concerned with the protection and rejuvenation of the wetlands and take appropriate action within the ambit of the available resources and also furnish details of the actions proposed to be taken by various departments within their current plans; and submit thereof, a consolidated ATR to the JKPCC within the stipulated timeframe.

9. The Commissioner Secretary, H&UDD, apprised the chair that as far as the action by MC Pampore is concerned, the door-to-door waste collection is being strictly followed. Moreover, the Solid Waste Management Plant at Pampore, which is currently under execution, is expected to be completed by March, 2025. She further apprised that the Legacy waste of about 40 MT lying on the bank/ shore of Fashkooori wetland has been lifted and processed. Land reclaimed thereof, is proposed to be beautified by way of development of a park. Further, Sewage Treatment Plant (STP) has been proposed for the Pampore town having capacity of 2.2 MLD for which DPR has already been prepared.

10. The Administrative Secretary, RDD apprised the chair that the Rural Development Department is already conducting the door-to-door collection of the solid waste in all the rural areas of Pampore twice a week and IEC activities have also been conducted in these rural areas for awareness among the local populace. He further told that the department is already preparing DPRs for the installation of four waste water treatment plants in the rural areas around these three rural wetlands. The chair requested the Secretary, RDD to intensify the IEC activities and cleanliness drives around these three rural wetlands and seek support from the locals and school children in such drives.

11. The meeting ended with the chair beseeching all the participants to work in unison within the stipulated timeframe so that the response to be filed before the HNGT may be further firmed up. It was also proposed that instead of filing multiple responses/ATRs before the HNGT, a consolidated response may be filed by the Department of Forest, Ecology and Environment on behalf of the Chief Secretary, J&K for which directions were again issued to the Chairman, JKPC to submit a Draft response/ATR to this Department by 30.08.2024.

The meeting ended with vote of thanks to the chair.

(Vivek Modi)

Special Secretary (Technical)

Dated.23-08-2024

No.FST-Lit/125/2024(7485167)

Copy to the:-

1. Commissioner/Secretary to the Government, Housing & Urban Development Department.
2. PCCF (Wildlife)/Chief Wildlife Warden, J&K.
3. Chairman, Pollution Control Committee, J&K.
4. Administrative Secretary, Department of Rural Development and Panchayati Raj.
5. Administrative Secretary, Revenue Department.
6. Secretary in the Forest, Ecology & Environment Department.
7. District Magistrate, Pulwama.
8. Member Secretary, Pollution Control Committee, J&K.
9. Additional Secretary (Legal), Forest, Ecology & Environment Department.
10. Executive Officer, Municipal Committee, Pampore.
11. Private Secretary to Financial Commissioner (ACS), Forest, Ecology & Environment Department.
12. PS to Special Secretary (Tech.), Forest, Ecology & Environment Department.

*GOVERNMENT OF JAMMU & KASHMIR (UT)*  
**OFFICE OF THE DEPUTY COMMISSIONER PULWAMA.**  
Email ID: [depu1-jk@nic.in](mailto:depu1-jk@nic.in) Phone NO: 01933-241242 Fax NO: 01933-241306

The Member Secretary Jammu and Kashmir,  
Pollution Control Committee,  
Srinagar.

NO:- DCP/Legal/24/162-66


Dated:-27.08.2024

Subject:- O.A. No. 41 of 2024 titled Nadeem Dar V/S Union Territory of J&K and Ors.

Sir,

Regarding the subject captioned above, a series of meetings with latest on 22-08-2024 were chaired by undersigned, wherein the officers were directed to intensify the measures aimed at solid waste management right from door to door collection, segregation at source, clearance of legacy waste and liquid waste management by way of grey water management, black water management and concrete action plans for sewerage Treatment Plants and Plastic Waste Management. In addition, continuous IEC activities to engage local communities and spread awareness about importance of wet lands and further strict enforcement measures as provided under law were also reiterated.

For Wet Land Freshkuri, the Executive Officer Municipal Committee Pampore submitted his action taken report/Action Plan wherein the report reveals that the legacy waste of more than 40 metric Tonnes lying on the bank/shore of Fashkooori Wet Land have been lifted and processed at Tral under the ongoing Bio Mining Contract. Preventive measures have been taken by the Municipal Committee Pampore to control the open littering of waste and segregation at source by the House Holds. In this regard, they have already distributed 2000 Dust Bins in the Town and to House Holds residing in and around FreshKoori Wet Land. The 100% door to door collection and more than 70% segregation at source has been achieved in all the wards of town including Fashkooori Wet Land.

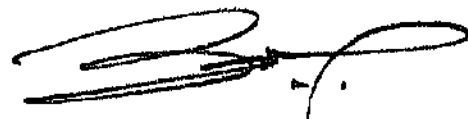


It is apt to mention here that the incursion of (05) heavy drains poses a great challenge before the Municipal Committee Pampore and other concerned departments as it involves the Garbage and mud approaching from the said heavy drains. However, for grey water inlet and outlet management the department has put forth the following strategies:

- a) **Implantation of Trash Guards:** By installing heavy trash guards, the solid waste can be restricted from entering into Wet Land and the same will be bunged and subsequently lifted by the Scavenging staff of Municipal Committee Pampore and disposed of as per the standard measures.
- b) **Installation of Sewerage Treatment Plant:** The hazardous effect of Sewerage can only be checked by installation of (Sewerage Treatment Plant) STP for which the concerned office has already taken up the matter with Executive Engineer, UEED Srinagar for preparation of DPR as mandated.

The above two strategies shall be implemented subject to the availability of funds and necessary approvals from the competent authorities.

- c) **The establishment of Decentralized solid waste Management centers for all 40 Urban Local Bodies in Kashmir have been approved which includes Municipal Committee, Pampore.** In Pampore the decentralized SWM project on modern scientific grounds has been approved at the cost of Rs.321.55 lacs at Galander, Pampore with waste management centers of the 12 TPD capacity (3 plants of 4TPD each). The work on the project is in progress and construction work is expected to be completed and functional by March 2025. The tenders for installation of proper signage with anti littering and other swachhta messages are being uploaded by Municipal Committee, Pampore as per the approved Action Plan on GeM portal and very soon in and around water bodies bins will be installed.



For Wet land Chathlam, the report received from Assistant Commissioner Panchayat reveals that the liquid waste generated from households is generally grey water, which has been managed at household level by construction of Individual and Community Soakage Pits. The Legacy Waste Sites at the periphery of wet land are regularly being cleared by the Sanitation Committees. Besides, the garbage vehicles collect waste from the said area which is later being managed by the local sanitation committee for safe disposal. It is apt to mention here that the department has successfully managed door to door collection of wastes and the dumping of the same in segregation sheds/composite pits and the department is being proactive in creating awareness among masses regarding plastic waste /solid waste / liquid waste management by way of regular IECs. Furthermore, as an alternative solution, the department proposes construction of sedimentation tanks at main points which will help in filtration of grey water and would prevent Chathlam wetland from accumulation of sediment/other waste. For long term solution, to manage incursion of grey water DPRs for Dewats have been proposed and the same shall be implemented subject to the availability of funds and the necessary approvals.

The Wild Life Warden Wet Lands Division, Kashmir also submitted his report highlighting that various cleanliness drives were conducted with effect from 23.08.2024 at Fashkoori and Chatlam Wet Land Conservation Reserves. As a result, 145 qtls of various types of solid waste were lifted from these wetlands. Besides, the services of Departmental boats were used for collection of solid wastes in the form of bottles, polythene bags and other like waste material all along chain link fencing and barbed wire.

So far the long term measures are concerned, the DPRs are being prepared and shall be implemented subject to the approval of the competent authorities and the availability of funds. However, intensive IEC activities, door-to-door collection and solid/ liquid waste



management as detailed above shall be continued for the procurement of preservation of wet lands as desired by the Hon'ble National Green Tribunal, Principal Bench, New Delhi.


Yours faithfully



Deputy Commissioner  
Pulwama.

Copy to the:-

1. Financial commissioner (Additional chief secretary), Department of forest, Environment and Ecology, Civil Secretariat, Jammu/Srinagar for kind information.
2. Commissioner/Secretary to Govt. Housing and Urban Development Department, Civil Secretariat, Jammu/Srinagar for kind information.
3. Secretary to Government, Department of Rural development and Panchayati Raj Civil Secretariat, Jammu/Srinagar for kind information.
4. Regional Director J&K Pollution control committee, Kashmir for information.

  
GOVERNMENT OF (UT) JAMMU AND KASHMIR  
Department of Urban Local Bodies Kashmir  
OFFICE OF THE EXECUTIVE OFFICER MUNICIPAL COMMITTEE PAMPORE  
[comcpampore@gmail.com](mailto:comcpampore@gmail.com)

The Deputy Commissioner,  
Pulwama.

No:MC/Pamp/24/1701-04

Dated: 26/08/2024

Subject:- Preservation of Fashkooori Wetland at Municipal Committee Pampore and obligatory Provisions thereof.

Ref: - 1. JKPC/NGT/41-2024/114-124 Dated: 10/06/2024  
2. O.A. No:41 of 2024 titled Nadeem Ahmad Dar V/s. Union Territory of J&K and Ors.

Respected Sir,

Kindly refer to the subject and references captioned above vis-a-vis in compliance to the instruction of your goodself, the Municipal Committee Pampore has taken extreme procedures to safeguard the Fashkooori Wetland and used men and machinery at the site in order to save the wetland from Garbage and Plastic free for which Scavenging staff has been deployed on daily basis in presence of respectable citizens not only but also Forest Department also participated in the campaign and Wetland Conservation officials were also present at the site during concentrated effort of the Fashkooori wetland site (Geo-tagged photographs enclosed for reference), but this office has no such facility to evacuate the whole wetland from rubbish silt, etc due to inadequate equipments and modern type boats, but also deficiency of manpower to be occupied with modern technology for which this office face a lot of difficulties. Inasmuch, the Municipality are providing general awareness among the public at the outskirts to refrain from throwing garbage etc and other rough material on the wetland. The main difficulty during the cleaning the site as there are heavy drains which directly comes from the nearby Mohallats with sludge and mud due to which there are complete apprehensive that wetland may be affected abruptly if the authorities will not take necessary measures to preserve the most famous Fashkooori wetland and the Municipality



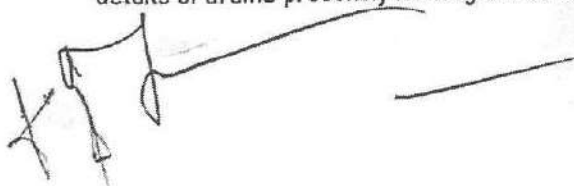
will absolutely provide men and machinery as is available with the Institution for preservation of the famous Fashkooori Wetland.

The scavenging staff in presence of undersigned started concentrated effort to remove the Garbage and polythene at the Fashkooori wetland in presence of Advocate Nadeem Qadri (Environmental Lawyer at Honb'e High Court Srinagar) and also the residents of the area who have dumped Cow dung on the edge of Fashkooori wetland were requested and asked to remove the same within Two days positively, otherwise the Municipality will confiscate the same at the sites at their own risk and cost and the expenditure to be incurred will be born by them and in future such practices will be refrained, otherwise penalizing action will be initiated against them as per the rules.

**Brief Description of Fashkooori Wetland: -**

Fashkooori Wetland is situated in Pulwama District and is located at the periphery of Pampore Town. It is spread over an area of (14) Ha and lies between  $34^{\circ} 1.022'N74^{\circ} 55.274'E$  and  $34^{\circ} 0.592'N74^{\circ} 55.319'E$ . 8.2 Flora & Fauna. The Wetland receives large congregations of Waterfowl during winters. In addition to this sizeable number of summer migrants and resident birds inhabit this wetland. The most dominant waterfowl families in Fashkooori Wetland are Antedate followed by Ardeidae and Rallidae. The Wetland act as a satellite refuge for local migration patterns from adjoining other Pampore wetlands. Mallards have been recorded to breed in this wetland as tall patches of Typha provides a good and suitable condition for the duck to breed.

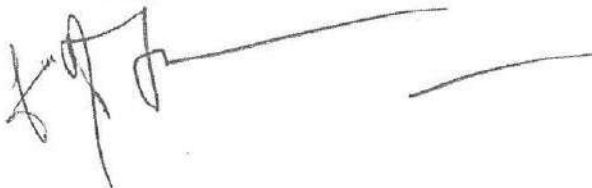
The Municipal Committee Pampore remains at frontage position on the preservation and protection policy and leaves no stone unturned to perform the mandated duties, the Municipal Committee Pampore have (17) wards and the Fashkooori Wetland falls at the periphery of two wards of Municipal Committee Pampore viz; Tulbagh and Namblabal and since long Five heavy drains are presently flowing towards the Fashkooori Wet land. The details of drains presently flowing are as under:-



Sr. No.	Location	Geo-Coordinates
01.	Near ITI Pampore	3400.531N 07455.438E
02.	Near Shandar Motors Namblabal Pampore	3400.594N 07455.251E
03.	Blow Prower Grid Namblabal Pampore	340.791N 07455.240E
04.	Nar Er. Zahoor Ahmad Masoodis House Namblabal Pampore	3400.629N 07455.233E
05.	Near Aram Masjid Namblabal Pampore	3400.913N 07455.203E

It is opt to mention here that, the incursion of (05) heavy drains are presently a challenge before the Municipal Committee Pampore not only but also to the concerned departments as it involves the Garbage and mud approaching from these Five heavy drains. The unconstructive impact of the drains shall be checkered in two ways:

- a) Implantation of Trash Guards: By installing heavy trash guards, the solid waste can be restricted from entering into Wet Land and the same will be bunged and subsequently lifted by the Scavenging staff of Municipal Committee Pampore and disposed of as per the standard measures.
- b) Installation of Sewerage Treatment Plant: - The hazardous effect of Sewerage can only be checked by installation of (Sewerage Treatment Plant) STP for which this institution has already taken up the matter with Executive Engineer, UEED Srinagar vide this Office communiqué No: MCP/2023-24/1493-95 Dated: 05/08/2024 for preparation of DPR, as per the directions of then Director, Urban Local Bodies Kashmir during the virtual meeting. (Copy enclosed for reference), however, the matter of funds to be incurred for the said project will be taken up with the higher authorities.
- c) The establishment of Decentralized solid waste Management centers for all 40 Urban Local Bodies in Kashmir have been approved which includes Municipal Committee, Pampore. In Pampore the decentralized SWM project on modern scientific grounds has been approved at the cost of Rs.321.55 lacs at Galander, Pampore with waste management centers of the 12 TPD capacity (3 plants of 4TPD each). The work on the project is in progress and construction work is expected to be completed and functional by March 2025. The tenders for installation of proper signage with anti littering and other swachhta messages are being uploaded by Municipal Committee, Pampore as per the approved Action Plan on GeM portal and very soon in and around water bodies bins will be installed.




d) The Legacy waste quantity more than 40 MT lying on the bank/ shore of Fashkooori wetland have been lifted and processed at Tral under the ongoing Bio-mining contract. Land reclaimed is proposed to be beautified by way of development of view park. To prevent the open littering of waste and segregation at source by the household, MC Pampore has distributed 2000 dustbins in the town and to household residing in and around Fashkooori wetland. The 100% door to door collection and more than 70% segregation at source has been achieved in all the wards of town including Fashkooori wetland. However, a sewage treatment plant has been proposed for the Pampore town having capacity of 2.2 MLD with 6.6 kms pipelines having dimension of 200 meters to 450 meters with 3 pump stations, out of which one pump station will be installed in and around of Fashkooori wetland. This Sewage Treatment Plant (STP) has been sanctioned by the UEED. Besides another FSTP of capacity 10 KLD has also been proposed by the UEED Kashmir for Pampore town which is in process.

As such detailed report is submitted for favour of kind information and further necessary instructions please.

Encls: A/A.

Yours faithfully,



26.08.24  
Executive Officer,  
Municipal Committee,  
Pampore

Copy to the:-

01. Director, Urban Local Bodies Kashmir for favour of information.
02. Additional District Development Commissioner/Administrator, Municipal Committee Pampore for favour of information.
03. District Officer, Pollution Control Board Putwama for favour of information.







REDMI NOTE 5 PRO  
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Lat 34.009039° Long 74.923723°  
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NAMBLABAL



Google

Pampore

Namblabal, 272, Bagander Rd, Gousia Colony, Pampore, 192121

Lat 34.016503° Long 74.921924°

24/08/24 12:02:38 PM





The Dy. Commissioner,  
Pulwama

No:- WLW (WL)/Estt/2024-25/ 769

Dated: -26-08-2024

**Subject:- Case of Nadeem Ahmad Dar V/S Union territory of Jammu & Kashmir and action taken report thereof.**

Sir,

Apropos the subject matter captioned above and in connection with the meeting held with you in your good office on 22-08-2024, three cleanliness drives were conducted w.e.f 23-08-2024 at Freshkooori and Chattalum Wetland Conservation Reserves, in which Men & Machinery of Municipal Committee Pampore, Block Development officer, Pampore and field staff of this Division participated. The Photographic evidence of the activities carried out in past three days are enclosed herewith as Annexure- "A" for your kind perusal, please & the details are as under: -

- 8 to 10 hoopers (Approximately 40 Qtls) of solid waste were lifted from inlet drains from I.T.I side of Fresh Koori wetland Conservation Reserve.
- Near ITI pampora the drain entering the Freshkooori wetlands was chocked with solid waste. The drain was thoroughly cleaned so that no solid waste could enter the Freshkooori Wetland.
- Near Arm Masjid pampore huge amount of solid waste were collected and disposed off.
- 5 to 6 hoopers (Approximately 30 Qtls) of solid waste were lifted from Bagender side of Freshkooori wetland Conservation Reserve.
- Near Jio Tower Baghander solid waste in the form of plastic bottles and polythene were collected along the boundary of the Wetland
- 4 to 5 Tractors (Approximately 35 Qtls) of Solid waste were also removed from Lalpora Fisheries side of Chattalum Wetland Conservation Reserve.
- The Departmental boats were used on 25-08-2024 for collection of solid waste in the form of bottles, polyethene bags and other waste material along chain link fencing, brabed wire side and near B.O Quarter/BP No.24.
- 4 to 5 hoopers (Approximately 40 Qtls) of solid waste were lifted from the periphery of Chattalum Wetland Near Eidgah and accordingly disposed-off by the field staff of Block Development Officer Pampore.

Further, the process of cleaning of pampore wetlands will be continued so that these wetlands can be made solid waste free and the health of these precious wetlands can be maintained properly.

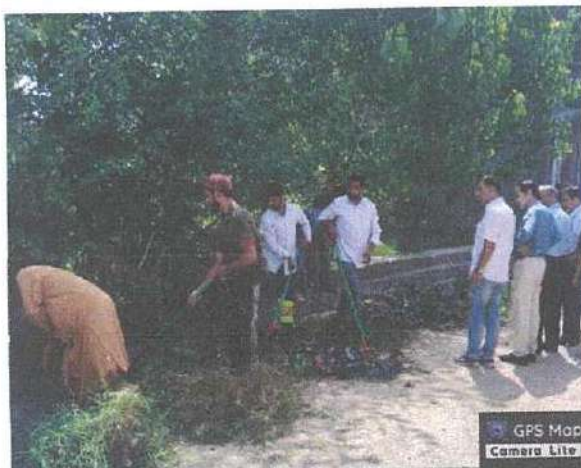
Yours faithfully,

Encl:- Photographs (2) Pages.



Tulbagh, near ITI collage, Pampore, 192121

Latitude: 34.00872711° Longitude: 74.92399247°  
Local: 10:50:34 AM Altitude: 1588 meters  
GMT: 05:20:34 AM Friday, 23.08.2024



Tulbagh, near ITI collage, Pampore, 192121

Latitude: 34.00885745° Longitude: 74.92391396°  
Local: 10:50:16 AM Altitude: 1588 meters  
GMT: 05:20:16 AM Friday, 23.08.2024



Tulbagh, 2W6C-64F, Pampore, 192121

Latitude: 34.01009547° Longitude: 74.9214328°  
Local: 10:55:35 AM Altitude: 1588 meters  
GMT: 05:25:35 AM Friday, 23.08.2024



2W7R-49X, Lal Pora, 192121



2W7R-49X, Lal Pora, 192121

Latitude: 34.011101383° Longitude: 74.9421194°  
Altitude: 1588 meters

A handwritten signature in blue ink, located in the bottom left corner of the page.



272, Bagander Rd, Gousia Colony, Pampore, 192121

Latitude 34.01741902° Longitude 74.92243083°  
Local 11:53:59 AM Altitude 1580 meters  
GMT 06:23:59 AM Saturday, 24.08.2024



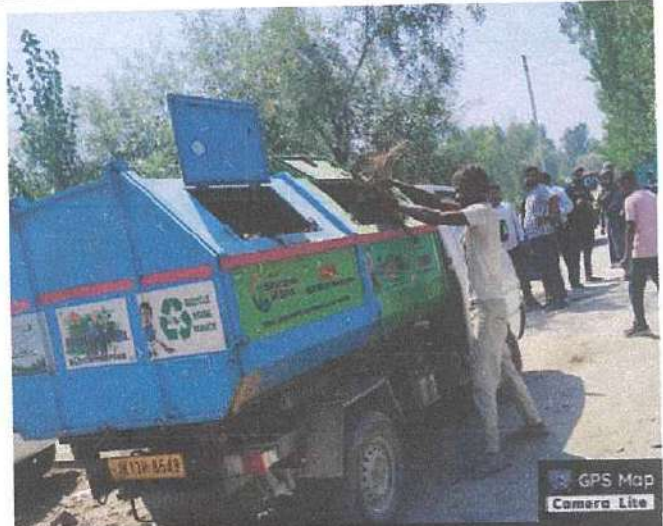
2W7R+49X, Lal Pora, 192121

Latitude 34.01167773° Longitude 74.94203116°



2W7R+49X, Lal Pora, 192121

Latitude 34.01161296° Longitude 74.94202754°  
Local 11:18:28 AM Altitude 1588 meters  
GMT 05:48:28 AM Sunday, 25.08.2024



2W7R+49X, Lal Pora, 192121

Latitude 34.01173463° Longitude 74.94203591°  
Local 11:02:15 AM Altitude 1591 meters  
GMT 05:32:15 AM Sunday, 25.08.2024



2W7R+49X, Lal Pora, 192121

Latitude 34.01154439° Longitude 74.94200052°

*Handwritten signature and text: Ro-Sakes / Pampore*

Office of the Assistant Commissioner Panchayat Pulwama.

District Development Commissioner  
Pulwama.

No:-ACP/Pul/Pul/Comp/4560-98

Dated:- 26-08-2024

Subject: Action Taken Report on wetland (OA NO 41 of 2024 titled Nadeem and dar vs UT & others).  
Sir ,

Regarding the subject cited above, in this regard the extreme actions/procedure taken by the department for safeguard of these wetlands are as under for favour of information:-

For management of Solid Waste, in Block Pampore, Department has constructed 17 segregation sheds. These segregation sheds are being used to segregate waste like biodegradable, Non-biodegradable, Plastic waste etc, 30 number of compost pits have been constructed in various Panchayats of Block Pampore and some are under construction as well. For management of liquid waste 26 community soakage pits have been constructed under SBM in block pampore, more than 1300 number of individual soakage pits have been constructed to manage grey water at household level. For management of black water septic tanks, twin pits etc have been constructed to tackle black water at source.

At the beginning of Door to Door garbage collection various legacy waste sites have been identified, which were cleared again and again, clear cut messages were conveyed to public to prevent the site from further degradation. But still a lot of garbage is getting accumulated at the periphery of Roads, Wetland thrown by unknown persons at late night or early hours because of which we are unable to achieve success on it.

Regarding the door to door waste collection at panchayat **halqa Konibal** which is in question, a garbage vehicle is scheduled to collect waste from the households at the frequency of 2 days in a week, which is later segregated in segregation shed constructed within the panchayat Konibal. The collected waste is segregated by the sanitation workers engaged for this purpose. Bio-degradable waste is transported to community compost pit and plastic waste is stored at segregation shed and is being cleared fortnightly basis which is later transported to nearby Plastic Waste Management Unit Kakapore. We are also awaring people by IECs ,Camps etc regarding the segregation of waste at source but this process will take time to change the behavior of people. Dust bins have also installed at major places like masjids, Astan Sharif , Wetland etc. and frequently these are being monitored by local sanitation community there. Three number of community soakage pits have been constructed in panchayat halqa Konibal to manage grey waste at community level, and two number of community soakage pits have been approved in current annual action plan under SBM(G). 60

g 


number of individual soakage pits have been **98** constructed under MGNREGA to track grey water at HH level.

**Wetland Chatlam or Chatlam Sar** is an important wetland in Panchayat Halqa Konibal. It is surrounding by saffron fields from two sides and by habitation ( Bagi anayatullah Meej and Chatlam) from two sides comprising of 500( Approx) households. Earlier people used to dump waste near chatlam wetland after conducting awareness programs and IEC camps the scenario totally changed, now a garbage vehicle collects waste from said area and is later being managed by the sanitation committee for safe disposal of the waste . The legacy waste sites created by unknown people at the periphery of wetland is regularly being cleared by the sanitation committee there. The liquid waste generated from the households is generally grey water which is being managed at household level by constructing individual soakage pits and community soakage pits. Some of the grey water waste gets into the wetland and we have proposed community soakage pits there but locals were not allowing us to construct. After taking public into confidence we started constructing community soakage pits but later we were not able to do it because of high water table there. The alternative solution for grey water was done by proposing sedimentation tanks at main points. This will help in filtration of grey waste and at the same time will prevent chatlam wetland from accumulation of solid waste, For Long-term solution the DPR for Dewats has been proposed in Chatlam area which will manage the grey water coming from these drains and from surrounding areas as well.

Wetland Krenchoo/Manibugh fall in panchayat Halqa Krenchoo. These wetlands are free from habitation. There is no legacy waste dumped around the said wetland. However the school namely MEI Pampore situated there has car washing ramp which has direct outlet in the said wetland. Notice was issued to the said institution and immediately the working of car washing ramp was stopped.

Freshkori wetland mainly falls in urban area, however a sanitation drive was also held in there as well. A special cleanliness drive was also held on 25th of August under the banner of Save wetland and clean wetland. In this programme large people from the Konibal and Chatlam also participated.

Yours faithfully,

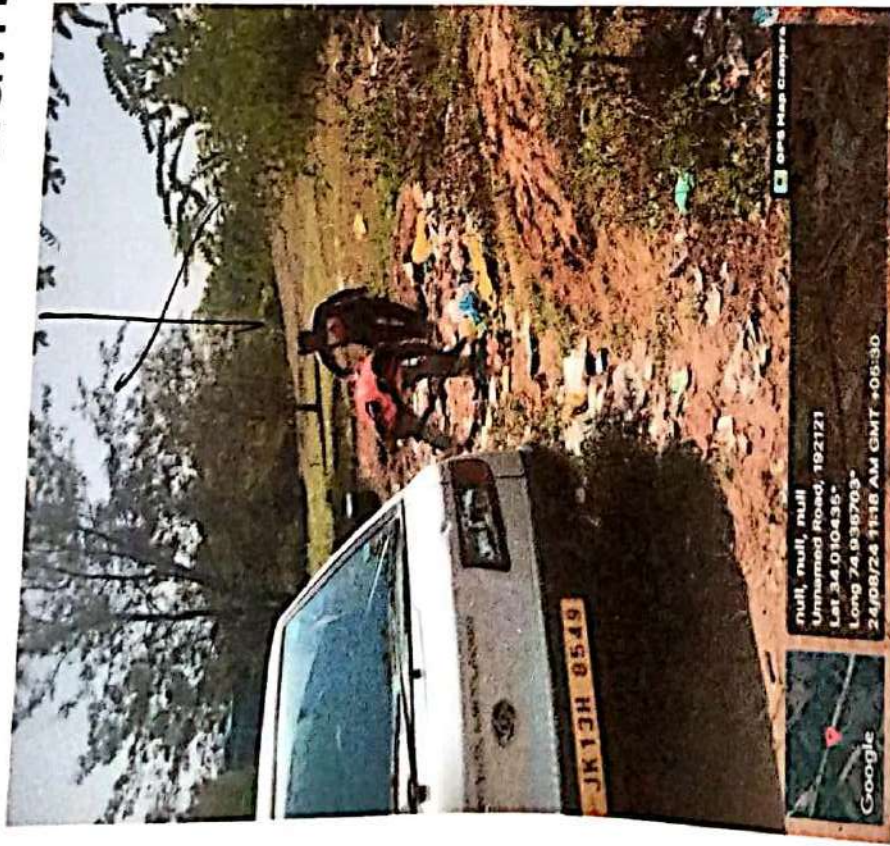
  
Assistant Commissioner Development  
Pulwama.

Copy to the:-

1. Director General, Rural Sanitation J&K Jammu for favour of information.

# Legacy waste sites clearance at Chatlam Wetland ✓

9



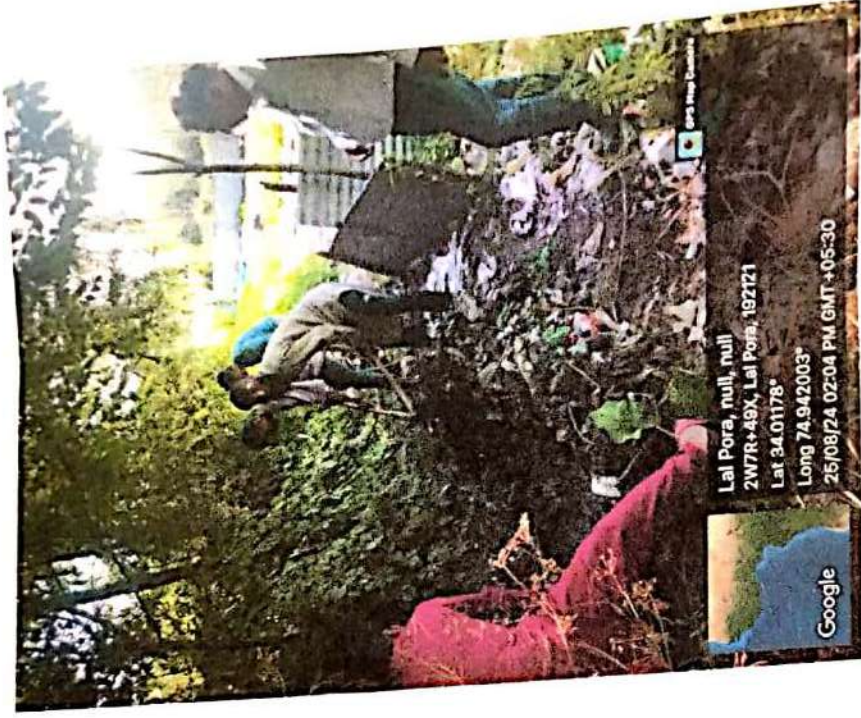
# Wetland clearance

✓



11

# Construction work started on Sedimentation Tanks at Chatlam. X



# ACP Mam Monitoring Legacy Waste Clearance and Sedimentation Tanks

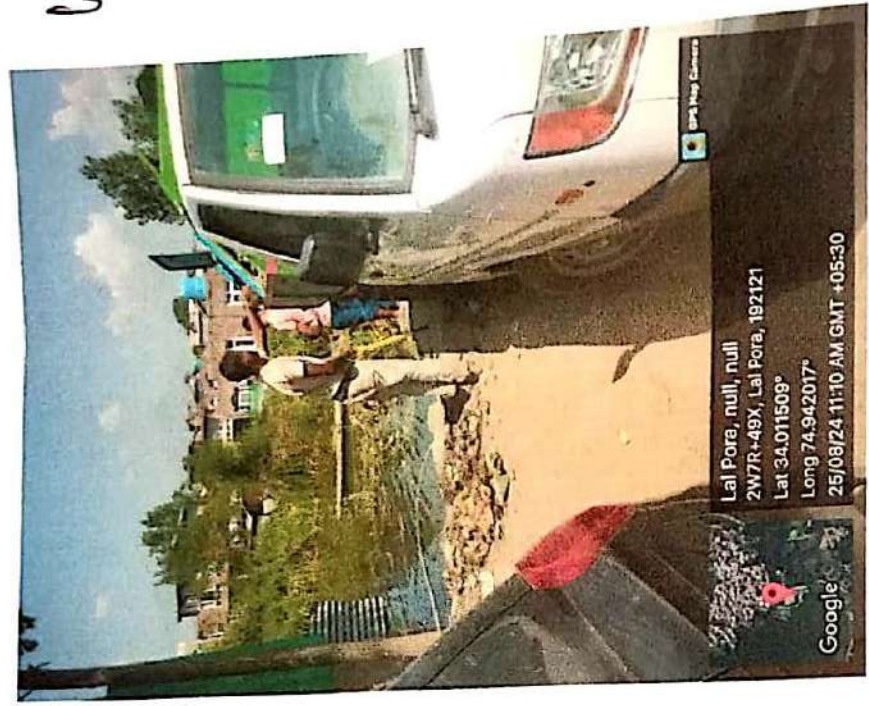
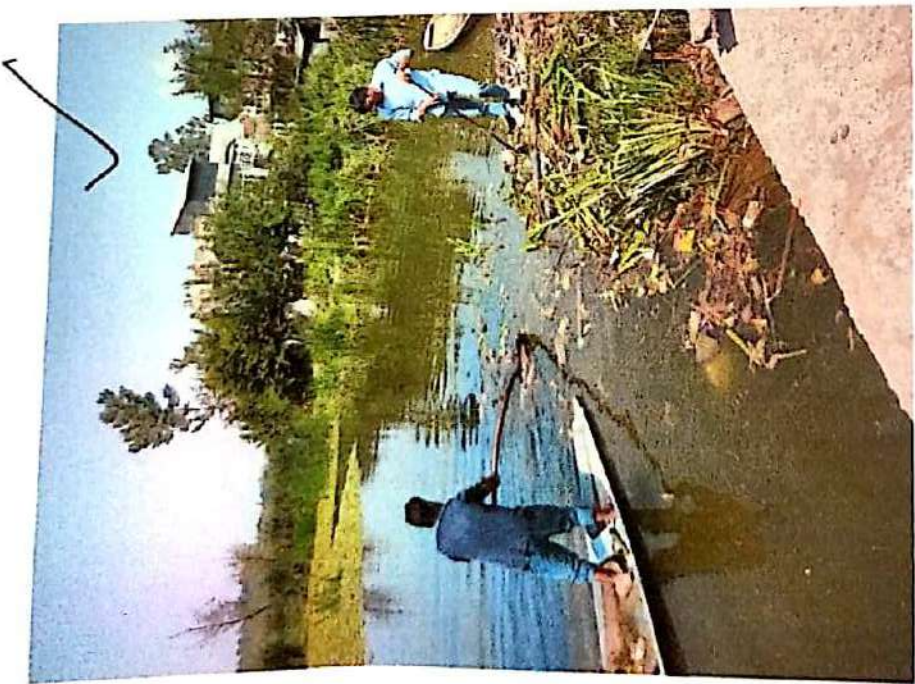
127

Constructed



13

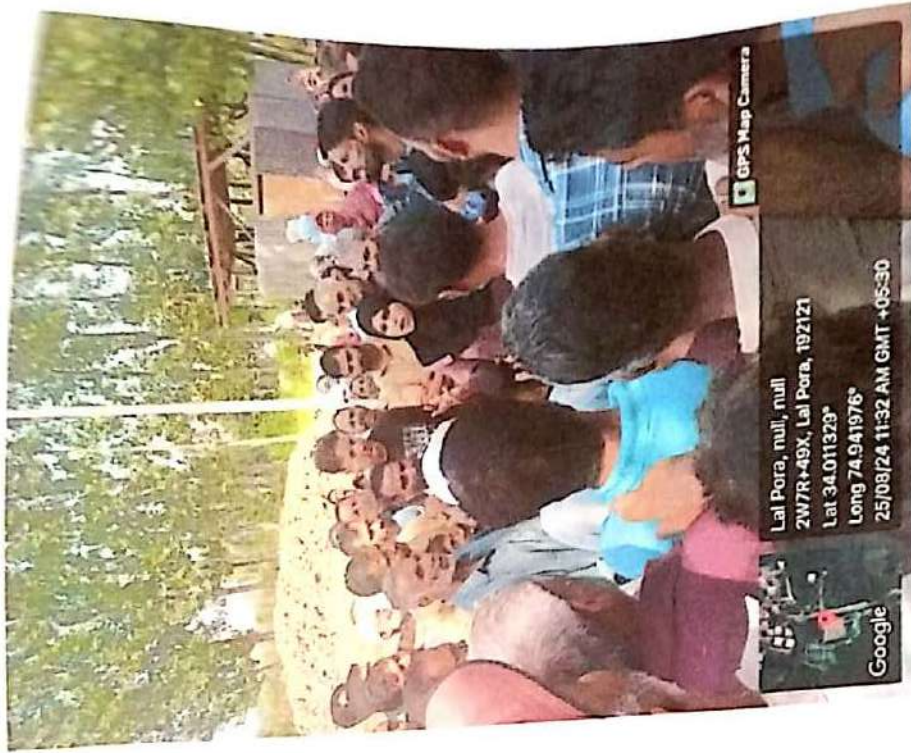
# Removing Plastic Waste from Wetland



Good  
Quality  
Vehicle  
Plenty

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# Special Cleanliness Cum Awareness Drive on 25<sup>th</sup> of August at Chatlam Wetland,





GOVERNMENT OF (UT) JAMMU AND KASHMIR  
Department of Urban Local Bodies Kashmir  
OFFICE OF THE EXECUTIVE OFFICER MUNICIPAL COMMITTEE PAMPORE  
[comcpampore@gmail.com](mailto:comcpampore@gmail.com)

The Deputy Commissioner,  
Pulwama.

No:MC/Pamp/24/1701-04

Dated: 26/08/2024

Subject:- Preservation of Fashkooori Wetland at Municipal Committee Pampore and obligatory Provisions thereof.

Ref: - 1. JKPCC/NGT/41-2024/114-124 Dated: 10/06/2024  
2. O.A. No:41 of 2024 titled Nadeem Ahmad Dar V/s. Union Territory of J&K and Ors.

Respected Sir,

Kindly refer to the subject and references captioned above vis-a-vis in compliance to the instruction of your goodself, the Municipal Committee Pampore has taken extreme procedures to safeguard the Fashkooori Wetland and used men and machinery at the site in order to save the wetland from Garbage and Plastic free for which Scavenging staff has been deployed on daily basis in presence of respectable citizens not only but also Forest Department also participated in the campaign and Wetland Conservation officials were also present at the site during concentrated effort of the Fashkooori wetland site (Geo-tagged photographs enclosed for reference), but this office has no such facility to evacuate the whole wetland from rubbish silt, etc due to inadequate equipments and modern type boats, but also deficiency of manpower to be occupied with modern technology for which this office face a lot of difficulties. Inasmuch, the Municipality are providing general awareness among the public at the outskirts to refrain from throwing garbage etc and other rough material on the wetland. The main difficulty during the cleaning the site as there are heavy drains which directly comes from the nearby Mohallals with sludge and mud due to which there are complete apprehensive that wetland may be affected abruptly if the authorities will not take necessary measures to preserve the most famous Fashkooori wetland and the Municipality

will absolutely provide men and machinery as is available with the Institution for preservation of the famous Fashkooori Wetland.

The scavenging staff in presence of undersigned started concentrated effort to remove the Garbage and polythene at the Fashkooori wetland in presence of Advocate Nadeem Qadri (Environmental Lawyer at Honb'e High Court Srinagar) and also the residents of the area who have dumped Cow dung on the edge of Fashkooori wetland were requested and asked to remove the same within Two days positively, otherwise the Municipality will confiscate the same at the sites at their own risk and cost and the expenditure to be incurred will be born by them and in future such practices will be refrained, otherwise penalizing action will be initiated against them as per the rules.

**Brief Description of Fashkooori Wetland: -**

Fashkooori Wetland is situated in Pulwama District and is located at the periphery of Pampore Town. It is spread over an area of (14) Ha and lies between  $34^{\circ} 1.022'N74^{\circ} 55.274'E$  and  $34^{\circ} 0.592'N74^{\circ} 55.319'E$ . 8.2 Flora & Fauna. The Wetland receives large congregations of Waterfowl during winters. In addition to this sizeable number of summer migrants and resident birds inhabit this wetland. The most dominant waterfowl families in Fashkooori Wetland are Antedate followed by Ardeidae and Rallidae. The Wetland act as a satellite refuge for local migration patterns from adjoining other Pampore wetlands. Mallards have been recorded to breed in this wetland as tall patches of Typha provides a good and suitable condition for the duck to breed.

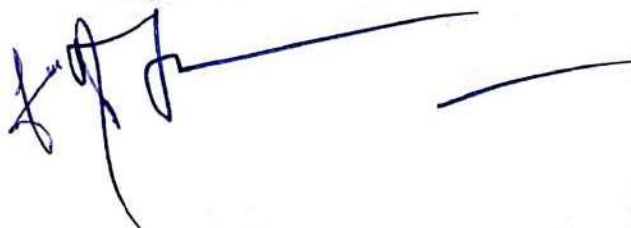
The Municipal Committee Pampore remains at frontage position on the preservation and protection policy and leaves no stone unturned to perform the mandated duties, the Municipal Committee Pampore have (17) wards and the Fashkooori Wetland falls at the periphery of two wards of Municipal Committee Pampore viz; Tulbagh and Namblabal and since long Five heavy drains are presently flowing towards the Fashkooori Wet land. The details of drains presently flowing are as under:-



Sr. No.	Location	Geo-Coordinates
01.	Near ITI Pampore	3400.531N 07455.438E
02.	Near Shandar Motors Namblabal Pampore	3400.594N 07455.251E
03.	Blow Prower Grid Namblabal Pampore	340.791N 07455.240E
04.	Nar Er. Zahoor Ahmad Masoodis House Namblabal Pampore	3400.629N 07455.233E
05.	Near Aram Masjid Namblabal Pampore	3400.913N 07455.203E

It is opt to mention here that, the incursion of (05) heavy drains are presently a challenge before the Municipal Committee Pampore not only but also to the concerned departments as it involves the Garbage and mud approaching from these Five heavy drains. The unconstructive impact of the drains shall be checkered in two ways:

- a) **Implantation of Trash Guards:** By installing heavy trash guards, the solid waste can be restricted from entering into Wet Land and the same will be bunged and subsequently lifted by the Scavenging staff of Municipal Committee Pampore and disposed of as per the standard measures.
- b) **Installation of Sewerage Treatment Plant:** - The hazardous effect of Sewerage can only be checked by installation of (Sewerage Treatment Plant) STP for which this institution has already taken up the matter with Executive Engineer, UEED Srinagar vide this Office communiqué No: MCP/2023-24/1493-95 Dated: 05/08/2024 for preparation of DPR as per the directions of then Director, Urban Local Bodies Kashmir during the virtual meeting. (Copy enclosed for reference), however, the matter of funds to be incurred for the said project will be taken up with the higher authorities.
- c) **The establishment of Decentralized solid waste Management centers for all 40 Urban Local Bodies in Kashmir** have been approved which includes Municipal Committee, Pampore. In Pampore the decentralized SWM project on modern scientific grounds has been approved at the cost of Rs.321.55 lacs at Galander, Pampore with waste management centers of the 12 TPD capacity (3 plants of 4TPD each). The work on the project is in progress and construction work is expected to be completed and functional by March 2025. The tenders for installation of proper signage with anti littering and other swachhta messages are being uploaded by Municipal Committee, Pampore as per the approved Action Plan on GeM portal and very soon in and around water bodies bins will be installed.

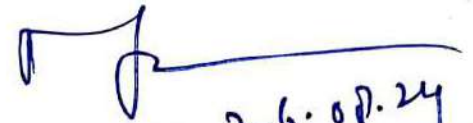


d) The Legacy waste quantity more than 40 MT lying on the bank/ shore of Fashkooori wetland have been lifted and processed at Tral under the ongoing Bio-mining contract. Land reclaimed is proposed to be beautified by way of development of view park. To prevent the open littering of waste and segregation at source by the household, MC Pampore has distributed 2000 dustbins in the town and to household residing in and around Fashkooori wetland. The 100% door to door collection and more than 70% segregation at source has been achieved in all the wards of town including Fashkooori wetland. However, a sewage treatment plant has been proposed for the Pampore town having capacity of 2.2 MLD with 6.6 kms pipelines having dimension of 200 meters to 450 meters with 3 pump stations, out of which one pump station will be installed in and around of Fashkooori wetland. This Sewage Treatment Plant (STP) has been sanctioned by the UEED. Besides another FSTP of capacity 10 KLD has also been proposed by the UEED Kashmir for Pampore town which is in process.

As such detailed report is submitted for favour of kind information and further necessary instructions please.

Encls: A/A.

Yours faithfully,



Executive Officer,  
Municipal Committee,  
Pampore

Copy to the:-

01. Director, Urban Local Bodies Kashmir for favour of information.
02. Additional District Development Commissioner/Administrator, Municipal Committee Pampore for favour of information.
03. District Officer, Pollution Control Board Pulwama for favour of information.




NAMBLABAL



Google

**Pampore**  
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Pampore

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The Government of Jammu & Kashmir  
**DEPARTMENT OF WILDLIFE PROTECTION**  
Office of the Wildlife Warden, Wetlands Division, Kashmir, Srinagar.

\*\*\*\*\*

e-Mail: [hokersarwetland@gmail.com](mailto:hokersarwetland@gmail.com)

**The Secretary,  
J&K Pollution Control Committee,  
Rajbagh, Srinagar.**

No. WLW (WL)/Estt/2024-25/ 771

Dated: 30-08-2024

**Subject: Submission of information regarding Pampore Wetlands.**

Sir,

Kindly find enclosed the Physical and Financial achievement of last Five (05) years and the detail of proposed works to be taken up during the current Financial Year 2024-25 in respect of Pampore Wetlands.

Yours faithfully

*[Handwritten Signature]*  
Wildlife Warden,  
Wetlands Division, Kashmir  
Srinagar.  
*[Handwritten initials and date: 30/08]*

Encls: (04) Letters


**119**

**Detail of works under taken under CAMPA from last five (5) years in Pampore wetlands:-**

Year	Name of the wetland	Name of the work	Physical	Financial in Rs	
19-20	Chattalum WLCR	Boat ways/ Nalla kashi by way of clearance of surface area	500 Cum	1,00,000	
		De-weeding	500 Cum	1,00,000	
		Removal of floating Garden	500 Cum	1,00,000	
		Supplementary feed for Birds during lean/ freezing period.	55 Qtls.	1,00,000	
		Chain-link fencing	0.5 Km.	25,57,574	
	Kranchoo WLCR	De-weeding	250 Cum	50,000	
	Freshkooori WLCR	Boat ways/ Nalla kashi by way of clearance of surface area	500 Cum	1,00,000	
		De-weeding	500 Cum	1,00,000	
		Removal of floating Garden	250 Cum	50,000	
		Collection of Solid Waste Management	96 days	30,000	
		Supplementary feed for Birds during lean/ freezing period.	6 Qtls.	10,000	
	Manibugh WLCR	De-weeding	250 Cum	50000	
	20-21	Chattalum WLCR	Management of Solid and other wastes	322 Dyas	1,00,000
		Kranchoo WLCR	Management of Solid and other wastes	161 Days	50,000
		Freshkooori WLCR	Management of Solid and other wastes	161 Days	50,000
	Chattalum WLCR	Creation of boat ways by way of clearance of vegetation/ cutting and removal of peat lands	750 Cum	1,50,000	
		Clearance and removal of floating vegetation	750 Cum	1,50,000	
		Collection and removal of Solid Waste	321 days	99,990	

21-22	Kranchoo WLCR	Procurement of Wooden / fiber glass boats	Sankari of old wooden boats	2,50,000	
		Creation of boat ways by way of clearance of vegetation/ cutting and removal of peat lands	998.60Cums	1,99,721	
		Clearance and removal of floating vegetation	1498.21 Cum	2,99,642	
		Making of clear water pools for migratory birds by way of clearance of vegetation and de-silting.	1248.24 Cum	2,49,649	
	Fresh koori WLCR	Creation of boat ways by way of clearance of vegetation/ cutting and removal of peat lands	998.60 Cum	1,99,721	
		Clearance and removal of floating vegetation	1498.21 Cum	2,99,642	
		Making of clear water pools for migratory birds by way of clearance of vegetation and de-silting.	1248.24 Cum	2,49,649	
	22-23	Chattalum WLCR	Collection of Solid Waste	20 Drives	1,00,000
			Creation of boat ways by way of clearance of vegetation/ cutting and removal of peat lands	770 Cum	1,54,000
Clearance and removal of floating vegetation			740 Cum	1,48,000	
Making of clear water pools for migratory birds by way of clearance of vegetation and de-silting.			420 Cum	84,000	
Survey investigation and other biodiversity studies			exogenic survey for ICOSA	50,000	
Models & Digital signages/ Hoardings			1 no. Hoarding	50,000	
Kranchoo WLCR		Collection of Solid Waste	15 Drives	74,000	
		Making of clear water pools for migratory birds by way of clearance of vegetation and de-silting.	1140Cum	77,000	
		Survey investigation and other biodiversity studies	exogenic survey	50,000	
		Models & Digital signages	Hoardings	50,000	
Manibugh WLCR		Collection of Solid Waste	10 Drives	50,000	
		Survey investigation and other biodiversity studies	exogenic survey	25,000	
	Models & Digital signages/ Hoardings	Hoardings	50,000		
Fresh koori WLCR	Fencing Chain Link	0.46Km	18,04,000		
	Collection of Solid Waste	10 Drives	49,000		

		Creation of boat ways by way of clearance of vegetation/ cutting and removal of peat lands	420 Cum	84,000
		Making of clear water pools for migratory birds by way of clearance of vegetation and de-silting.	415 cums	83,000
		Survey investigation and other biodiversity studies	exogenic survey	70,000
		Models & Digital signages	1 hoarding	49,000
23-24	Chattalum WLCR	Barbed wire fencing using angle iron posts in CC block	350 rmt	2,49,000
		Clearance and removal of floating vegetation	855 Cums	1,71,000
		Collection and removal of Solid Waste	35 Drives	1,75,000
		Control of diffused Pollution through Wetland Technology (Artificial Wetlands)	01 No	2,90,000
		B.O. Office / Residence	construction of BO office at Chattalum WLR	4,74,000
	Kranchoo WLCR	Clearance and removal of floating vegetation	2705 Cum	5,41,000
		Collection and removal of Solid Waste	20 C. Drives	1,00,000
	Freshkooori WLCR	Clearance and removal of floating vegetation	710 Cums	1,42,000
		Control of diffused Pollution through Wetland Technology (Artificial Wetlands)	01 No.	2,39,000
	Manibugh WLCR	Installation of Aquatic Boundary Pillars	10 Pillars	1,96,000
		Rasing of new embankment/ bund at Manibugh	1333 Cums	4,00,000
		Collection and removal of Solid Waste	20 C. Drives	1,00,000
		<b>Total</b>		<b>11873588</b>

  
 Wildlife Warden  
 Wetlands Division, Kashmir  
 Srinagar

**Detail of works to be under taken under CAMPA during current financial year 2024-25 in Pampore wetlands: -**

S. No	Name of the Wetland	Description of the work	Physical	Financial lacs
1.	Chattalum WLR	Chain-link fencing	1071.4286 rft	15.00
2.		setting up of permanent and temporary antipoaching camps and providing them with necessary equipment's, gears, transportation, providing of incentives to informers, engagement of daily waged labours to augment permanent staff in order to tackle the dearth of staff, POL, ration, heating and cooking facilities.	L.S	0.50
3.		Clearance and removal of floating vegetation /Pools	4000 Sq. Mtrs	2.00
4.		Hiring of Machinery and labours for the collection and removal of solid waste in and around the wetland	643 Man Days	2.00
5.		Construction of Bird Watching Nature Trail along with surfacing and beautification within wetland	LS	4.00
6.		Completion of B.O. Office, construction of boundary wall and maintenance of the approach path, lawn, installation of the gate and other allied items	L.S	8.00
1.	Kranchoo WLCR	Clearance and removal of floating vegetation	5000 Sq. Mtrs	10.00
1.	Fresh koori WLCR	Clearance and removal of floating vegetation	1250 Sq. Mtrs	2.50
1.	Manibugh WLCR	Clearance and removal of floating vegetation	2000 Sq. Mtrs	4.00
		<b>Total</b>		<b>48.00</b>

*Wetland Warden*  
Wetlands Division, Kashmir  
Srinagar



Government of Jammu & Kashmir  
J&K POLLUTION CONTROL COMMITTEE  
OFFICE OF THE REGIONAL DIRECTOR - KASHMIR



Sheikh-ul-Alam Campus, Rajbagh, near Government Silk Factory, Srinagar-190008  
[www.jkspcb.in](http://www.jkspcb.in) Email: [regionaldirectorkmr@gmail.com](mailto:regionaldirectorkmr@gmail.com), Tel/fax 0194-2311842

Member Secretary  
J&K Pollution Control Committee,  
Jammu

NO:- PCC/RDK//W.Lab / 24-25/ 27

Dated:- 01/07/2024

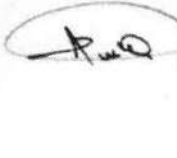
**Subject: - Compliance report to Hon'ble NGT direction in Suo Motu matter in reg: News items appearing in Kashmir Life dated : 02/02/2024 in OA no 239 /2024 Entitled "What challenges are Kashmiri Wetlands Facing**

Sir,

In compliance to the directions with regard to the matter captioned in the subject, kindly find attached herewith detailed water quality monitoring reports of various wetlands of Kashmir division as submitted by I/C Water Lab for favour of information and further necessary action please.

Enclosures: AA

Yours Faithfully

  
(Abhijeet Joshi) SFS  
Regional Director



J&K Pollution Control committee  
Office of The Regional Director – Kashmir  
Shiekh-ul-Alam Complex Rajbagh Kashmir

**Analysis Report**

**Water Quality Report of Chatlam wetland Pampore**

Date of Sampling:-16/05/2024						
S.no	Parameter	Inlet near Eidgah	Inlet (Road side)	Centre	Outlet	Average
1	Air Temp. °C	28.7	29.5	29.5	30.0	29.4
2	Water Temp. °C	18.3	22.7	24.1	20.8	21.5
3	pH	8.70	7.50	8.68	7.76	8.2
4	Conductivity µs/cm	860.0	449.0	822.0	531.0	665.5
5	T.D.S	445.0	240.0	432.0	281.0	349.5
6	D.O	5.4	4.4	3.3	3.0	4.0
7	C.O.D	88.00	40.00	48.00	48.00	56.0
8	B.O.D	8.40	3.90	5.4	4.3	5.5
9	Phosphate	0.073	0.0500	0.051	0.039	0.053
10	Ammonical Nitrogen	1.1	0.84	0.936	0.834	0.928
11	Sulphate	13.33	11.21	10.30	9.69	11.1
12	Hardness	344.00	200.0	338.0	266.0	287.0
13	Calcium	58.51	46.5	61.7	50.5	54.3
14	Magnesium	48.11	20.41	44.7	34.0	36.8
15	T. Alkalinity	P=6 M=730 Total=736	213.0	P=9 M=344 Total=353	250.0	231.5
16	Chloride	66.0	32.0	72.0	20.0	47.5
17	Turbidity NTU	13.0	12.3	10.0	5.0	10.1
18*	*Total Coliforms after 24hrs of Incubation at 37°C	70.0	75.0	80.0	375	150.0
19	*Faecal coliforms after 24hrs of Incubation at 45°C	37.0	55.0	46.0	260.0	99.5
WATER QUALITY INDEX		51	60	46	48.0	
AVERAGE WATER QUALITY INDEX			51.25 (Class B) Medium to Good			

→All Values are in mg/l except pH, turbidity & Temperature.

Microbiological Analysis done by LCMA(Lake Conservation and Management Authority)

Samples collected by

*BBT*

Analyzed by

*Amir*  
*H. Duro*

*Amir*  
I/C Water lab



**J&K Pollution Control committee**  
Office of The Regional Director – Kashmir  
Shiekh-ul-Alam Complex Rajbagh Kashmir

**Analysis Report**

**Water Quality Report of Kranchoo wetland Pampore**

**Date of Sampling:-16/05/2024**

S.no	Parameter	Inlet	Centre	Outlet	Average
1	Air Temp. °C	30.0	29.1	28.4	29.2
2	Water Temp. °C	26.6	23.4	20.4	23.5
3	pH	8.01	9.30	7.81	8.4
4	Conductivity µs/cm	558.0	412.0	558.0	509.3
5	T.D.S	295.0	208.0	302.0	268.3
6	D.O	3.7	4.5	4.0	4.1
7	C.O.D	64.00	72.00	40.00	58.7
8	B.O.D	4.5	6.8	4.70	5.3
9	Phosphate	0.128	0.062	0.075	0.088
10	Ammonical Nitrogen	1.722	1.104	1.164	1.330
11	Sulphate	6.36	5.15	6.81	6.11
12	Hardness	262.0	230.0	248.0	246.7
13	Calcium	46.5	49.7	52.1	49.4
14	Magnesium	35.5	25.75	28.67	30.0
15	T. Alkalinity	272.0	P=23M=210 Total=233	288.0	280.0
16	Chloride	24.0	28.0	38.0	30.0
17	Turbidity NTU	10.0	6.0	18.0	11.3
18	*Total Coliforms after 24hrs of Incubation at 37°C	110.0	95.0	100.0	101.7
19	*Faecal coliforms after 24hrs of Incubation at 45°C	80.0	72.0	65.0	72.3
<b>WATER QUALITY INDEX</b>		54	46	56	
<b>AVERAGE WATER QUALITY INDEX</b>			<b>52 (Class B) Medium to Good</b>		

→All Values are in mg/l except pH, turbidity & Temperature.

\* Microbiological Analysis done by LCMA(Lake Conservation and Management

Samples collected by

*BET*

Analyzed by

*[Signature]*

*[Signature]*  
I/C Water lab



J&K Pollution Control committee  
Office of The Regional Director – Kashmir  
Shiekh-ul-Alam Complex Rajbagh Kashmir

**Analysis Report**

**Water Quality Report of Freshkooori wetland Pampore**

Date of Sampling:-16/05/2024

S.no	Parameter	Centre	Outlet		
1	Air Temp. °C	30.0	29.8		
2	Water Temp. °C	22.3	25.5		
3	pH	10.33	9.35		
4	Conductivity µs/cm	493.0	552.0		
5	T.D.S	259.0	296.0		
6	D.O	4.5	3.1		
7	C.O.D	120.00	152.00		
8	B.O.D	22.10	26.50		
9	Phosphate	0.107	0.132		
10	Ammonical Nitrogen	1.152	1.218		
11	Sulphate	37.26	41.20		
12	Hardness	192.0	200.0		
13	Calcium	37.67	35.27		
14	Magnesium	23.81	27.21		
15	T. Alkalinity	P=24 M=166 Total=190	P=19M=170 Total=189		
16	Chloride	74.0	76.0		
17	Turbidity NTU	16.0	34.0		
18	*Total Coliforms after 24hrs of Incubation at 37°C	326.0	390.0		
19	*Faecal coliforms after 24hrs of Incubation at 45°C	235.0	310.0		
WATER QUALITY INDEX		25	26		
AVERAGE WATER QUALITY INDEX			25.5 (Heavily Polluted)		

→All Values are in mg/l except pH, turbidity & Temperature.

\* Microbiological Analysis done by LCMA(Lake Conservation and Management

Samples collected by

*Handwritten signature*

Analyzed by

*Handwritten signature*

I/C Water lab

*Handwritten signature*



J&K Pollution Control committee  
Office of The Regional Director – Kashmir  
Shiekh-ul-Alam Complex Rajbagh Kashmir

**Analysis Report**

**Water Quality Report of Manibugh wetland Pampore**

Date of Sampling:-16/05/2024

S.no	Parameter	Centre	Outlet		
1	Air Temp. °C	28.9	28.5		
2	Water Temp. °C	23.0	21.0		
3	pH	8.66	8.03		
4	Conductivity µs/cm	782.0	736.0		
5	T.D.S	416.0	390.0		
6	D.O	6.6	4.7		
7	C.O.D	64.00	72.00		
8	B.O.D	5.30	5.7		
9	Phosphate	0.051	0.078		
10	Ammonical Nitrogen	1.32	1.590		
11	Sulphate	3.780	7.270		
12	Hardness	348.0	246.0		
13	Calcium	64.9	55.3		
14	Magnesium	45.2	26.2		
15	T. Alkalinity	P=5M=426 Total=431	388.0		
16	Chloride	32.0	36.0		
17	Turbidity NTU	8.0	10.0		
18*	*Total Coliforms after 24hrs of Incubation at 37°C	125.0	625.0		
19	*Faecal coliforms after 24hrs of Incubation at 45°C	90.0	400.0		
WATER QUALITY INDEX		60	51		
AVERAGE WATER QUALITY INDEX			55.5	(Class B) Medium to Good	

→All Values are in mg/l except pH, turbidity & Temperature.

Microbiological Analysis done by LCMA(Lake Conservation and Management Authority)

\* Samples collected by

Analyzed by

I/C Water lab

JET

*[Handwritten signature]*

GOVT OF JAMMU AND KASHMIR  
OFFICE OF THE ASSISTANT COMMISSIONER Development PULWAMA  
Email: acdpulwama@gmail.com

Chairman  
J&K Pollution Control Committee

No: ACP/Pul/Pyt/22/ 1962

Dated: 20.08.2024

Subject: Violation of Solid Waste Management Rules 2016 - Reply thereof.

Sir,

In reference to the subject cited above, it is submitted that the subject pertains to the **Assistant Commissioner Panchayat Pulwama**. However, in compliance with the communication received, a detailed report was sought from the Assistant Commissioner Panchayat Pulwama. The detailed report as submitted by the Assistant Commissioner Panchayat is as follows:-

1. Point No. 9(i): The solid waste is collected, processed, treated, and disposed of in accordance with the rules notified for the same. However, the non-biodegradable material is collected and transported to the Block Development Office Kakapora, where a Plastic Waste Management Unit has been established under SBMG-II for the scientific disposal of plastic waste.
2. Point No. 9(ii): All the legacy waste dumped on the banks of Chatlam and Kranchoo wetlands has been removed through mass sanitation drives. Gram Sabhas have been conducted throughout the area to educate residents not to litter near the banks of water bodies and roadsides.
3. Point No. 9(iii): Door-to-door collection is being carried out in all the Gram Panchayats of the district twice a week. Waste segregation at source is being done to separate biodegradable and non-biodegradable waste. Biodegradable waste is transported by the vehicles already deployed to Community Compost Pits, while non-biodegradable waste is transported to Plastic Waste Management Units for scientific treatment.
4. Point No. 9(iv) & (v): A proper mechanism for waste treatment is in place. Waste generators have been made aware and warned, as mentioned above, not to litter, throw, or dispose of any waste such as bottles, cans, etc. The Block Development Officers have been given the Magisterial Powers to impose penalties on violators, which is also being exercised in these areas, including Chatlam and Kranchoo wetlands.
5. Point No. 9(vi): The concerned Block Development Officer has been communicated by this office to identify and submit the list of officials responsible for the violation of Solid Waste Management Rules for their prosecution under the relevant clauses.
6. Point No. 9(vii): Approximately 4890 kgs of solid waste is generated in the district. All the biodegradable waste is disposed of through community compost pits, and 1900 Individual Compost Pits are proposed under SBM G-II during the current financial year to tackle the excess waste. Non-biodegradable waste is being transported to the Plastic Waste Management Unit established for the said purpose.

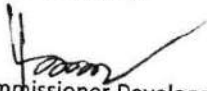


7. Point No. 9(ix): All the waste observed near Chatlam and Kranchoo wetlands has been removed through sanitation drives. Mass awareness campaigns have also been conducted throughout the block, especially in the Panchayat Halqa, by involving local youth and Auqaf committees.

8. Point No. 9(x): The concerned Block Development Officer has been communicated by this office to come up with a plan for diverting all untreated domestic sewage observed flowing into Chatlam and Kranchoo wetlands. Furthermore, one decentralized wastewater treatment plant (DEWAT) has been approved during the current financial year for the said block.

Hence, the report is submitted for your kind information.

Yours faithfully,

  
Assistant Commissioner Development  
Pulwama